

**DETAILS OF ARBITRATION PROCEEDINGS OF HIGH COURT OF
ORISSA ARBITRATION CENTRE.**

SL No.	ARB. PROCEEDING NO.	ARISING OUT OF	ARBITRATOR (HON'BLE RETD. JUDGES, RETD. DIST. JUDGES & ADVOCATES)	CLAIMANT	RESPONDENT	STATUS	DATE OF AWARD
2014							
1.	Arb.Pro. No. 01 of 2014	W.P.(C) No. 6366/2006	Justice A.S.Naidu (Retd.)	M/s Jalaram Transport	M.C.L & Another	Disposed of	01.03.2016
2.	Arb.Pro. No. 02 of 2014	W.P.(C) No.6367/2006	Justice A.S.Naidu (Retd.)	Ib Valley Transport	M.C.L & Another	Disposed of	01.03.2016
3.	Arb.Pro. No. 03 of 2014	W.P.(C) No.6368/2006	Justice A.S.Naidu (Retd.)	M/s Gajananda Agarwal	M.C.L & Another	Disposed of	01.03.2016
4.	Arb.Pro.No. 04 of 2014	W.P.(C) No.6369/2006	Justice A.S.Naidu (Retd.)	M/s Coal Carriers	M.C.L & Another	Disposed of	01.03.2016
5.	Arb.Pro.No. 05 of 2014	--	Justice A.S.Naidu (Retd.)	M.C.L & Another	M/s Jalaram Transport	Disposed of	10.03.2016
6.	Arb.Pro.No. 06 of 2014	W.P.(C) No.22144/2010	Justice A.S.Naidu (Retd.)	M.C.L & Another	M/s Utkal Highways	Disposed of	10.03.2016
7.	Arb.Pro.No. 07 of 2014	W.P.(C) No.22744/2010	Justice A.S.Naidu (Retd.)	M.C.L & Another	M/s Alok Coal Agencies Ltd	Disposed of	10.03.2016
8.	Arb.Pro.No. 08 of 2014	--	Justice A.S.Naidu (Retd.)	M.C.L & Another	M/s Sainik Mining and Allied Services Ltd.	Disposed of	10.03.2016
9.	Arb.Pro.No. 09 of 2014	--	Justice A.S.Naidu (Retd.)	M.C.L & Another	M/s Sainik Mining and Allied Services Ltd.	Disposed of	10.03.2016
10.	Arb.Pro.No.10 of 2014	FA No.81/1987	Shri Yeeshan Mohanty (Sr.Adv)	Gajendra Prasad Routray	Santosh Kumar Parida & Others	Stayed by Hon'ble Supreme Court	
11.	Arb.Pro.No.11 of 2014	FA No.82/1987	Shri Yeeshan Mohanty (Sr.Adv)	Gajendra Prasad Routray	Santosh Kumar Parida & Others	Stayed by Hon'ble Supreme Court	
12.	Arb.Pro.No.12 of 2014	ARBP NO.48/2008	Shri V.Narasingh, (Adv.)	Shri Tirath Singh	Union of India & Another	Disposed of	09.04.2021

13.	Arb.Pro.No.13 of 2014	ARBP NO. 74/ 2008	Justice M.M.Das, (Retd.)	Shri Narayan Khandelwal & Others	Shri Barmeshwar Pandey	Dropped	
2015							
14.	Arb.Pro.No. 01 of 2015	C.A No.3221 OF 2007	Justice B.P.Das, (Retd.)	Suresh Kumar Agarwal	Union of India	Pending (Declined to conduct the proceeding on 15.05.2015)	
15.	Arb.Pro.No. 02 of 2015	ARBP NO.51 OF 2007	Shri Sanatan Das (Adv.)	M/s Jagannathdham Superstructures Pvt.Ltd.	General Manager East Coast Railway & Another	Disposed of	23.11.2015
16.	Arb.Pro.No. 03 of 2015	ARBP NO.76 OF 2008	Justice M.M.Das, (Retd.)	Hindustan Dorr-Oliver Ltd.	Paradeep Phosphates Ltd.	Dropped	
17.	Arb.Pro.No. 04 of 2015	ARBP NO.14 OF 2015	Justice A.S.Naidu, (Retd.)	M/s West Bengal Hybrid Seeds & Bio-Tech Pvt. Ltd.	Odisha State Seeds Corporation Ltd.	Disposed of	04.12.2015
18.	Arb.Pro.No. 05 of 2015	ARBP NO.23 OF 2010	Justice P.K.Tripathy, (Retd.)	Kalindee Rail Nirman (Engineer) Ltd.	East Coast Railway & Another	Disposed of	08.08.2016
19.	Arb.Pro.No. 06 of 2015	ARBP NO.21 OF 2011	Justice M.M.Das, (Retd.)	Subrat Ranjan Dash	A.C.C. Ltd.	Dropped	
20.	Arb.Pro.No. 07 of 2015	ARBP NO.43 OF 2010	Justice A.S.Naidu, (Retd.)	Susanti Rout	State of Odisha	Disposed of	05.04.2016
21.	Arb.Pro.No. 08 of 2015	ARBP NO.34 OF 2008	Shri Yeeshan Mohanty (Sr.Adv.)	Rajendra Nath Sahu	State of Odisha & Others.	Disposed of	27.05.2017
22.	Arb.Pro.No. 09 of 2015	ARBP NO.35 OF 2008	Shri Yeeshan Mohanty (Sr.Adv.)	Rajendra Nath Sahu	State of Odisha & Others.	Disposed of	27.05.2017
23.	Arb.Pro.No. 10 of 2015	ARBP NO.5 OF 2011	Justice A.S.Naidu, (Retd.)	Bipra Charan Pattnaik	State of Odisha & Others.	Disposed of	22.03.2016
24.	Arb.Pro.No. 11 of 2015	ARBP NO.29 OF 2008	Shri V.Narasingh, Adv.	Dhiren Kumar Singh	The Chief Construction Engineer & Another	Disposed of	01.05.2017
25.	Arb.Pro.No. 12 of 2015	ARBP NO.41 OF 2013	Shri V.Narasingh, Adv.	Smt. Santosh Devi Khator	Rajesh Joshi	Disposed of	19.05.2016

26.	Arb.Pro.No. 13 of 2015	ARBP NO.38 OF 2014	Justice B.K.Patel (Retd.)	M/s. IL & FS Skill Development Corporation Ltd.	M/s Automotives (India) Pvt.Ltd.	Disposed of	12.05.2017
27.	Arb.Pro.No. 14 of 2015	ARBP NO.35 OF 2011	Justice B.K.Patel (Retd.)	M/s. Gammon – BBJ- Joint Venture	State of Odisha & Others.	Disposed of	09.05.2017
28.	Arb.Pro.No. 15 of 2015	ARBP NO.50 OF 2010	Justice P.K.Tripathy (Retd.)	M/s Laxmi Narayan Constructions	State of Odisha & Others.	Disposed of	19.04.2017
29.	Arb.Pro.No. 16 of 2015	ARBP NO.23 OF 2012	Justice B.K.Patel (Retd.)	Rail Welders J.V.	General Manager East Coast Railway & Another.	Disposed of	20.12.2016
30.	Arb.Pro.No. 17 of 2015	ARBP NO.20 OF 2014	Justice B.K.Patel (Retd.)	M/s. Pallavi Firms & Nurseries.	Odisha State Seeds Corporation Ltd.	Disposed of	05.06.2017
31.	Arb.Pro.No. 18 of 2015	ARBP NO.19 OF 2014	Justice B.K.Patel (Retd.)	M/s. Pallavi Firms & Nurseries.	Odisha State Seeds Corporation Ltd.	Disposed of	05.06.2017
32.	Arb.Pro.No. 19 of 2015	ARBP NO.23 OF 2013	Justice P.K.Mohanty (Retd.)	M/s. Synergy Power Equipment Pvt. Ltd.	C.E.S.U, Odisha Ltd.& Another.	Dropped	
33.	Arb.Pro.No. 20 of 2015	ARBP NO.11 OF 2008	Justice B.P.Das (Retd.)	Keshab Charan Mohanty	State of Odisha &Another.	Disposed of	23.06.2017
34.	Arb.Pro.No. 21 of 2015	ARBP NO.01 OF 2014	Justice P.K.Tripathy (Retd.)	M/s Pekon Electronics Ltd.	Managing Director, M/s Konary Jute Ltd.	Disposed of	18.11.2016
35.	Arb.Pro.No. 22 of 2015	MJC NO.232 OF 2001	Shri S.S.Rao, Adv.	M/s Mahima Enterprises	SAIL & Another	Disposed of	17.11.2016
36.	Arb.Pro.No. 23 of 2015	ARBP NO.48 OF 2010	Justice B.P.Das. (Retd.)	Shri Subash Chandra Panda	State of Odisha & Others.	Disposed of	23.06.2017
37.	Arb.Pro.No.24 of 2015	ARBP NO.44 OF 2008	Justice B.K.Patel. (Retd.)	Dhiren Kumar Singh	State of Odisha & Others.	Disposed of	27.07.2017
38.	Arb.Pro.No.25 of 2015	ARBP NO.37 OF 2010	Shri Yeeshan Mohanty, (Sr.Adv.)	Shri Om Prakash Halan	State of Odisha & Others.	Disposed of	10.10.2017
39.	Arb.Pro.No.26 of 2015	ARBP NO.35 OF	Justice Ch. P.K.Mishra	M/s. Abhoy Charan Bakshi	State of Odisha &	Disposed of	06.05.2017

		2013	(Retd.)		Others.		
40.	Arb.Pro.No.27 of 2015	ARBP NO.21 OF 2015	Justice M.M.Das. (Retd.)	SGBL (India) Ltd.	United Builders	Dropped	
41.	Arb.Pro.No.28 of 2015	ARBP NO.40 OF 2013	Justice A.K.Parichha. (Retd.)	M/s Jagannath Enterprises	NOKIA India Sales Private Limited.	Disposed of	30.07.2016
2016							
42.	Arb.Pro.No. 01 of 2016	ARBP NO.10 OF 2012	Justice B.K.Patel (Retd.)	Malay Kumar Mohapatra	State of Odisha & Others.	Disposed of	22.06.2017
43.	Arb.Pro.No. 02 of 2016	ARBP NO.19 OF 2009	Shri Sourya Sundar Das, (Sr.Adv).	M/s Vaishnodevi Construction	East Coast Railway & Others.	Disposed of	30.05.2017
44.	Arb.Pro.No. 03 of 2016	ARBP NO.44 OF 2013	Shri J.K.Mishra, (Sr.Adv).	M/s Modern Builders	Jindal Steel and Power Ltd. & Others.	Disposed of	16.05.2018
45.	Arb.Pro.No. 04 of 2016	ARBP NO.07 OF 2012	Shri J.K.Mishra, (Sr.Adv)/ Dr.JusticeD.P .Choudhury, (Retd.)	Shri Balaji Metals & Minerals	Chairman OMC & Another.	Disposed of	23.03.2020
46.	Arb.Pro.No. 05 of 2016	ARBP NO. 12 OF 2002	Shri B.N.Mohanty , Adv.	Bijay Kumar Swain	State of Odisha & Others.	Disposed of	19.05.2017
47.	Arb.Pro.No. 06 of 2016	ARBP NO. 41 OF 2012	Shri B.C.Rath, (Retd. Dist. Judge)	Sisira Kumar Pradhan	Managing Director IOCL & Another.	Disposed of	13.04.2017
48.	Arb.Pro.No. 07 of 2016	ARBP NO. 47 OF 2011	Justice A.S.Naidu (Retd.)	Ganesh Security Service	Asst. Commissioner Commercial Taxes & Another.	Disposed of	22.11.2016
49.	Arb.Pro.No. 08 of 2016	ARBP NO. 23 OF 2015	Justice A.S.Naidu (Retd.)	M/s. DIFTECH Technologies Pvt. Ltd.	Bijayananda Cooperative Sugar Mills Ltd. & Others	Disposed of	06.01.2017
50.	Arb.Pro.No. 09 of 2016	ARBP NO. 03 OF 2012	Shri Yeeshan Mohanty, (Sr.Adv.)	Bijay Kumar Sahoo	Sanjib Sahoo	Disposed of	09.08.2018

51.	Arb.Pro.No. 10 of 2016	ARBP NO.18 OF 2014	Shri Yeeshan Mohanty, (Sr.Adv.)	M/s Sanjibani Motors	New Holland Fiat (India) Pvt. Ltd.	Disposed of	06.11.2017
52.	Arb.Pro.No. 11 of 2016	ARBP NO.13 OF 2013	Shri Yeeshan Mohanty, (Sr.Adv.)	Dhruba Charan Mekap	ACC Ltd. & Another	Disposed of	29.11.2017
53.	Arb.Pro.No. 12 of 2016	ARBP NO.07 OF 2014	Justice N.Prusty, (Retd.)	M/s A.P.Construction	M/S Utility Power Tech Ltd. & Others.	Disposed of	31.07.2017
54.	Arb.Pro.No. 13 of 2016	ARBP NO.26 OF 2013	Justice B.K.Patel, (Retd.)	M/s Brahamnai River Pellets Ltd.	ARSS Infrastructure Projects Ltd.	Disposed of	01.11.2017
55.	Arb.Pro.No. 14 of 2016	ARBP NO.22 OF 2014	Justice N.Prusty, (Retd.)	Kalu Charan Jena	Baman Charan Sahu	Dropped	
56.	Arb.Pro.No. 15 of 2016	ARBP NO.39 OF 2010	Justice A.S.Naidu, (Retd.)	Karunakar Mohanty	Union of India & Another	Disposed of	27.04.2017
57.	Arb.Pro.No. 16 of 2016	ARBP NO.31 OF 2015	Justice B.P.Das, (Retd.)	M/s Orissa Manganese & Mineral Ltd.	Birat Chandra Dagara	Dropped	
58.	Arb.Pro.No. 17 of 2016	ARBP NO.24 OF 2015	Shri Yeeshan Mohanty, (Sr.Adv.)	M/s Garg Logistics	Nilachallspat Nigam Ltd. & Another	Disposed of	29.11.2017
59.	Arb.Pro.No. 18 of 2016	ARBP NO.17 OF 2013	Shri Gayadhar Panda (Retd. Dist. Judge)	M/s KCS Pvt. Ltd.	Rosy Enterprises	Disposed of	19.07.2019
60.	Arb.Pro.No. 19 of 2016	ARBP NO.22 OF 2009	Shri Bijay Kumar Das (Adv.)	Road and Roof Construction	Ramky Infrastructure Ltd.	Disposed of	26.10.2017
61.	Arb.Pro.No. 20 of 2016	ARBP NO.29 OF 2013	Shri Santanu Kumar Sarangi (Adv.)	State of Odisha & Another	Rajendranath Sahu	Disposed of	17.11.2017
62.	Arb.Pro.No. 21 of 2016	ARBP NO.33 OF 2015	Shri S.S.Rao, (Adv.)	M/s Meenakshi Construction & Consultancy & Another.	Shri Panchudev Patra	Disposed of	25.09.2017
63.	Arb.Pro.No.22 of 2016	ARBP NO.28 OF 2013	Shri N.K.Jujharsingh, (Adv.)	State of Odisha & Another	Rajendranath Sahu	Disposed of	10.01.2018

64.	Arb.Pro.No.23 of 2016	ARBP NO.01 OF 2015	Justice P.K.Tripathy (Retd.)	Rajesh Mohanty	Central Public Works Department & Others	Disposed of	11.10.2017
65.	Arb.Pro.No.24 of 2016	ARBP NO.36 OF 2014	Justice L.Mohapatra (Retd.)	Rinakhi Pal	Technology and Action for Rural Advancement	Disposed of	17.09.2018
66.	Arb.Pro.No.25 of 2016	ARBP NO.40 OF 2016	Shri S.K.Sangenaria, (Adv.)	Sigma Data Tech	Union of India & Another	Disposed of	03.08.2017
67.	Arb.Pro.No.26 of 2016	ARBP NO.57 OF 2004	Shri J.K.Mohapatra, (Adv.)	State of Odisha & Others	H.H.Mallik & Others	Disposed of	27.02.2018
68.	Arb.Pro.No.27 of 2016	ARBP NO.03 OF 2009	Shri Ramakanta Mohanty (Sr.Adv.)	Shyam Filling Station	Reliance Industries Ltd. & Another	Disposed of	20.03.2018
69.	Arb.Pro.No.28 of 2016	ARBP NO.20 OF 2016	Justice P.K.Tripathy (Retd.)	M/s Vaccum Techniques Pvt. Ltd.	Director General, Council of Scientific & Industrial Research & Another.	Disposed of	11.08.2017
70.	Arb.Pro.No.29 of 2016	ARBP NO.36 OF 2013	Justice A.S.Naidu (Retd.)	M/s Rath Architectonic	Air Force Naval Housing Board & Another	Disposed of	08.03.2017
71.	Arb.Pro.No.30 of 2016	ARBP NO.49 OF 2008	Shri P.R.Barik, (Adv.)	Kedarnath Mishra	Orissa Industrial Infrastructure Development Corporation & Another	Disposed of	28.02.2018
72.	Arb.Pro.No.31 of 2016	MJC NO.168 OF 2000	Shri P.R.Barik, (Adv.)	Subash Chandra Kanchan	M/s MCL & Others	Dropped	
73.	Arb.Pro.No.32 of 2016	MJC NO.169 OF 2000	Shri P.R.Barik, (Adv.)	Subash Chandra Kanchan	M/s MCL & Others	Dropped	
74.	Arb.Pro.No.33 of 2016	ARBP NO.12 OF 2015	Justice P.K.Tripathy (Retd.)	Sahoo Engineering Construction	Sky Scraper Project Pvt. Ltd.	Disposed of	06.05.2017
75.	Arb.Pro.No.34 of 2016	ARBP NO.62 OF 2010	Justice A.S.Naidu (Retd.)	Sri Y.Prasad	Union of India & Others	Disposed of	05.04.2018

76.	Arb.Pro.No.35 of 2016	ARBP NO.02 OF 2015	Justice L.Mohapatra (Retd.)	The Dhamara Port Company Ltd.	KyoriOremin Ltd.	Disposed of	22.09.2017
77.	Arb.Pro.No.36 of 2016	ARBP NO.18 OF 2003	Shri Biswamohan Pattnaik, (Sr.Adv.)	M/s Woodburn Developers & Builders Pvt. Ltd. & Another.	Kiran Mohanty & Others	Dropped	
78.	Arb.Pro.No.37 of 2016	ARBP NO.12 OF 2009	Sri Santosh Kumar Pattnaik (Sr.Adv.)	M/S Sailaja ISCON (P) Ltd.	Sri Gandharba Dalei	Dropped	
79.	Arb. Pro. No.38 of 2016	ARBP NO.06 OF 2015	Sri Santosh Kumar Pattnaik (Sr.Adv.)	K.K.Resources Pvt. Ltd.	Rexon Stripes Ltd.	Disposed of	31.07.2018
80.	Arb. Pro. No.39 of 2016	ARBP NO.32 OF 2015	Sri S.S.Rao (Adv.)	M/s Meenakshi Construction & Consultancy	Biswajit Mohanty	Disposed of	16.10.2017
81.	Arb. Pro. No.39 (A) of 2016		Sri S.S.Rao (Adv.)	Biswajit Mohanty	Subhrakanta Das Mohapatra & Another	Pending (As per order dated 16.10.2017 Award is under sealed cover and was not delivered as none of the parties have deposited the Arbitrator's fee and administrative cost)	
82.	Arb. Pro. No.40 of 2016	ARBP NO.62 OF 2011	Sri P.C.Das (Adv.)	M/s General Security & Information Services (Pvt.) Ltd.	G.M. East Coast Railway & Another	Disposed of	09.03.2018
83.	Arb. Pro. No.41 of 2016	ARBP NO.33 OF 2011	Sri J.K.Mohapatra (Adv.)	Silla Chalapati Rao	M/s ABHISEK & Another	Disposed of	10.10.2017
84.	Arb. Pro. No.42 of 2016	ARBP NO.30 OF 2015	Justice D.P.Mohapatra (Retd.)	SAB MILLER INDIA Ltd.	M/s S.R. Breweries Pvt. Ltd.	Disposed of	28.10.2017
85.	Arb. Pro. No.43 of 2016	ARBP NO.40 OF 2011	Justice D.P.Mohapatra (Retd.)	M.D.Kutubudin	State of Odisha & Others	Pending (awaiting for extension of time period)	
86.	Arb. Pro.	ARBP NO.05	Justice J.P.	Tara Ranjan	Shri Liladitya	Disposed of	02.02.2023

	No.44 of 2016	OF 2015	Das (Retd.)	Pattnaik	Deb		
87.	Arb. Pro. No.45 of 2016	ARBP NO.29 OF 2015	Shri V.Narasingh (Adv.)	Rahul Kumar	Sudhansu Sekhar Jena	Disposed of	18.04.2018
88.	Arb. Pro. No.46 of 2016	ARBP NO.33 OF 2010	Justice A.S.Naidu (Retd.)	Alpha Consultancy	B.S. Construction	Disposed of	25.10.2017
89.	Arb. Pro. No.47 of 2016	ARBP NO.21 OF 2014	Shri P.C.Das (Adv.)	M/s Jawala Coke Pvt. Ltd.	M/s IDCOL Ferro Chrome & Alloys Ltd.	Disposed of	20.04.2018
90.	Arb. Pro. No.48 of 2016	ARBP NO.25 OF 2006	Shri Sanatan Das, (Adv)	Consultorium Pvt. Ltd.	Project Director Orissa Health System Development Project & Others	Disposed of	08.05.2018
91.	Arb. Pro. No.49 of 2016	ARBP NO.59 OF 2008	Shri Avijit Pal, (Adv.)	M/s ALFA Transformers Ltd.	M/s. Utkal Galvanizers Ltd & Another	Disposed of	04.12.2017
92.	Arb. Pro. No.50 of 2016	ARBP NO.22 OF 2015	Justice L.Mohapatra , (Retd.)	AD Dwellers Pvt. Ltd.	HAL Housing Committee	Disposed of	05.04.2018
93.	Arb. Pro. No.51 of 2016	ARBP NO.41 OF 2016	Justice L.Mohapatra , (Retd.)	M/s Budharaja Mining & Construction Ltd.	State of Odisha & Others	Disposed of	23.04.2018
94.	Arb. Pro. No.52 of 2016	ARBP NO. 13 OF 2012	Justice L.Mohapatra , (Retd.)	Rahee- GPT (JV)	HCIL Adhikarya- ARSS (JV) & Others	Disposed of	26.04.2018
95.	Arb. Pro. No.53 of 2016	ARBP NO.62 OF 2016	Shri P.R.Barik, (Adv.)	Shri Jureswar Swain	State of Odisha & Another	Disposed of	07.05.2018
96.	Arb. Pro. No.54 of 2016	ARBP NO.46 OF 2016	Justice L.Mohapatra , (Retd.)	Shri Madan Agarwal	Shri Pratap Kumar Rawlo	Disposed of	05.09.2019
97.	Arb. Pro. No.55 of 2016	ARBP NO.16 OF 2012	Shri P.C.Das, (Adv.)	Orissa State Ware Housing Corporation	New India Assurance Co.Ltd.	Disposed of	15.12.2017
98.	Arb. Pro. No.56 of 2016	ARBP NO.64 OF	Shri Bibekananda Mohanty, Sr.	National Project Construction	Board of Secondary Education &	Disposed Of	09.05.2024

		2009	Advocate	Corporation Ltd.	Another		
2017							
99.	Arb. Pro. No.01 of 2017	ARBP NO.25 OF 2013	Justice A.S.Naidu (Retd.)	Bharat Chandra Samal	Jayshree Patra	Disposed of	02.11.2017
100	Arb. Pro. No. 02 of 2017	ARBP NO.67 OF 2016	Justice L. Mohapatra (Retd.).	M/s. West Bengal Hybrid Seeds and Biotech Pvt. Ltd	Orissa Agro Industries Corporation Ltd.	Disposed of	11.07.2018
101	Arb. Pro. No. 03 of 2017	ARBP NO.09 OF 2016	Justice B.P. Das (Retd.)	Smt. Rajalaxmi Mohapatra	M/s. Gadibrahma Filling Station and another	Disposed of	06.11.2017
102	Arb. Pro. No. 04 of 2017	ARBP NO.84 OF 2016	Justice L. Mohapatra (Retd.).	D.B.M Geotechnics and Constructions Pvt. Ltd	Gopalpur Ports Ltd.	Disposed of	13.11.2017
103	Arb. Pro. No. 05 of 2017	ARBP NO.42 OF 2016	Justice A.K. Parichha (Retd.)	Indo Nabin Projects Ltd	M/s. National Aluminum Company Ltd.	Disposed of	17.12.2019
104	Arb. Pro. No. 06 of 2017	ARBP NO.01 OF 2017	Justice L. Mohapatra (Retd.).	M/s. SBL Construction Pvt. Ltd	M/s. Swosti Premium Ltd	Disposed of	05.02.2019
105	Arb. Pro. No. 07 of 2017	ARBP NO.44 OF 2011	Justice Raghubir Das (Retd.)	Reliance Telecom Ltd.	Dr. Saudamini Samantray	Disposed of	27.08.2018
106	Arb. Pro. No. 08 of 2017	ARBP NO.24 OF 2016	Shri Ramakanta Mohanty, Sr. Advocate	Duryodhan Swain	M/s. Sai Home and Homes Construction Pvt. Ltd.	Disposed of	27.03.2018
107	Arb. Pro. No. 09 of 2017	ARBP NO.24 OF 2017	Justice L. Mohapatra (Retd.).	Mani Tirumala Project Pvt. Ltd	All Odisha State Bank Officers	Disposed of	22.03.2021
108	Arb. Pro. No. 10 of 2017	ARBP NO.88 OF 2016	Justice P.K. Tripathy (Retd.)	M/s. ARSS Infrastructure Pvt. Ltd	M/s. NALCO	Disposed of	07.06.2019
109	Arb. Pro. No.	MJC NO.29	Justice B.P.	Mrutyunjaya	Executive	Disposed of	12.06.2019

	11 of 2017	OF 2002	Das (Retd)	Behera	Engineer		
110	Arb. Pro. No. 12 of 2017	ARBP NO.93 OF 2016	Sri Suvashish Pattanaik.	Smt. Amita Acharya	Tata Tele Services Ltd	Disposed of	01.12.2018
2018							
111	Arb. Pro. No. 01 of 2018	ARBP NO.01 OF 2013	Justice Birakishore Misra Iretd.)	M/s. ISAR Engg. Pvt. Ltd	NIT & Another	Pending (Proceeding is continuing)	
112	Arb. Pro. No. 02 of 2018	ARBP NO.96 OF 2016	Shri Santosh Kumar Pattnaik. Sr. Advocate	Smt. Snehalata Tripathy	Shri Himanshu Sekhar Pati	Terminated	26.05.2023
113	Arb. Pro. No. 03 of 2018	ARBP NO.61 OF 2016	Shri M.P. Mishra, (Retd. Dist. Judge)	M/s. Areikana Filling Station & Another	Bharat Petroleum Corporation Ltd. & Others	Disposed of	02.04.2019
114	Arb. Pro. No. 04 of 2018	ARBP NO.05 OF 2017	Justice L. Mohapatra (Retd). Sri Ramakanta Mohanty (Sr. Adv.) Sri Manas Mohapatra (Sr. Adv)	Srinibas Subudhi	Nimai Charan Subudhi & another	Disposed of	17.08.2019
115	Arb. Pro. No. 05 of 2018	ARBP NO.65 OF 2017	Justice L. Mohapatra (Retd).	M/s. Panda Technology	State of Odisha & others	Disposed of	11.04.2019
116	Arb. Pro. No. 06 of 2018	ARBP NO.39 OF 2017	Justice B.K. Nayak	M/s. Shri Mahaveer Ferro Alloys	M/s. Pallary Minerals Ltd.	Pending(Declined to conduct the proceeding on 17.06.2019)	
117	Arb. Pro. No. 07 of 2018	ARBP NO.08 OF 2017	Shri Manoj Kumar Mohanty, Advocate	D.B. Power Ltd	M/s. Mahanadi Coalfields Ltd.	Disposed of	03.07.2023
118	Arb. Pro. No. 08 of 2018	ARBP NO.25 OF 2016	Sri Umesh Ch. Behura, Adv.	M/s. Landmarks Infra Devvelopers (P) Ltd.	M/s. Mesunarula Wellman (JV) and others	Terminated	10.07.2019
119	Arb. Pro. No. 09 of 2018	ARBP NO.11 OF 2016	Justice M.M. Das (Retd.)	M/s. Nayagarh Sugar Complex Ltd	Nayagarh Co-Operative Sugar Industries	Pending (Proceeding is continuing)	

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120	Arb. Pro. No. 10 of 2018	ARBP NO.59 OF 2016	Justice L. Mohapatra (Retd.).	M/s. Madhucon Projects Ltd	Mahanadi Coalfields Ltd.	Disposed of	28.02.2020
121	Arb. Pro. No. 11 of 2018	ARBP NO.66 OF 2017	Shi Srikanta Kumar Nayak, Sr. Adv.	M/s. Rawani Construction	Central Warehousing Corporation	Disposed of	02.01.2020
122	Arb. Pro. No. 12 of 2018	ARBP NO.18 OF 2017	Shri M.P. Mishra (Retd. Dist. Judge)	Sri Gouri Shankar Agarwal	Unitechs Limited	Dropped	
123	Arb. Pro. No. 13 of 2018	ARBP NO.25 OF 2017	Justice B. Panigrahi (Retd.)	M/s. Kukumina Construction Pvt. Ltd.	M/s. KSS Petron Pvt. Ltd. & Others	Terminated	27.04.2019
124	Arb. Pro. No. 14 of 2018	ARBP NO.25 OF 2017	Justice B. Panigrahi (Retd.)	M/s. Kukumina Construction Pvt. Ltd.	M/s. KSS Petron Pvt. Ltd. & Others	Terminated	27.04.2019
125	Arb. Pro. No. 15 of 2018	ARBP NO.25 OF 2017	Justice B. Panigrahi (Retd.)	M/s. Kukumina Construction Pvt. Ltd.	M/s. KSS Petron Pvt. Ltd. & Others	Terminated	27.04.2019
126	Arb. Pro. No. 16 of 2018	ARBP NO.38 OF 2018	Justice S.C. Parija (Retd.)	Mrs. Itishree Naik	Sri Baidyanath Naik & Others	Terminated	26.07.2022
127	Arb. Pro. No. 17 of 2018	ARBP NO.03 OF 2014	Justice Raghubir Dash (Retd.)/ Justice Pradip Kumar Mohanty (Retd.)	M/s. Odisha Hydro Power Corporation Ltd.	M/s. National Projects Construction Corporation Ltd.	Closed on	12.10.2023
128	Arb. Pro. No. 18 of 2018	ARBP NO.11 OF 2017	Justice L. Mohapatra (Retd.).	Boudh distillery Private Ltd.	Thermal Systems Private Limited	Disposed of	04.02.2022
129	Arb. Pro. No. 19 of 2018	ARBP NO.10 OF 2017	Shri Ramakanta Mohanty, Sr. Advocate	M/s. Tripurare Coal Transport Pvt. Ltd	Mahanadi Coalfields Limited & Another	Disposed of	08.12.2020

130	Arb. Pro. No. 20 of 2018	ARBP NO.81 OF 2017	Justice N. Prusty (Retd.)	M/s. Udra Construction Pvt. Ltd.	National Institute of Technology and another	Disposed of	12.01.2021
2019							
131	Arb. Pro. No. 01 of 2019	ARBP NO.36 OF 2017	Justice L. Mohapatra (Retd.).	Bamadev Nayak Infrastructures Ltd	The Chairman Paradeep Port Trust and Others	Disposed of	26.03.2021
132	Arb. Pro. No. 02 of 2019	ARBP NO.07 OF 2018	Sri Kashinath Panigrahi , Retd. Dist. Judge	H.L. Infrastructure	Water Resources Department and others	Disposed of	25.05.2022
133	Arb. Pro. No. 03 of 2019	ARBP NO.23 OF 2017	Shri Ramakanta Mohanty, Sr. Adv.	Bhabani Sankar Dash & another	Sri Girija Sankar Das	Disposed of	27.07.2019
134	Arb. Pro. No. 04 of 2019	ARBP NO.58 OF 2017	Justice B.K. Patel, (Retd.)	Acharya Brothers Construction Pvt. Ltd	Shree Biotech.	Disposed of	17.08.2019
135	Arb. Pro. No. 05 of 2019	ARBP NO.31 OF 2018	Justice B.P. Das, (Retd.)	M/s. Huma Coastal Mega Food Park Private Ltd.	APICOL	Disposed of	14.02.2020
136	Arb. Pro. No. 06 of 2019	ARBP NO.45 OF 2016	Justice L. Mohapatra (Retd.).	M/s. Metro Builders (Orissa) Pvt. Ltd	M/s. Orissa Industries Ltd.	Disposed of	23.09.2021
137	Arb. Pro. No. 07 of 2019	ARBP NO.76 OF 2007	Shri Jagannath Pattnaik, Adv.	United Construction	Union of India & Others	Disposed of	27.08.2021
138	Arb. Pro. No. 08 of 2019	ARBP NO.95 OF 2017	Sri Santanu Kumar Sarangi, Adv.	Nirmala Devi Agarwal	Orissa State Seeds Corporation Ltd. & others	Disposed of	27.06.2019
139	Arb. Pro. No. 09 of 2019	ARBP NO.38 OF 2010	Shri P.R. Barik, Adv.	Sri Birendra Kumar Mohanty	NICL & another	Disposed of	01.03.2021
140	Arb. Pro. No. 10 of 2019	ARBP NO.82 OF 2017	Justice S.C. Parija, (Retd.)	Bamdev Nayak Infrastructures Ltd	State of Odisha and others	Disposed of	23.06.2022
141	Arb. Pro. No. 11 of 2019	ARBP NO.29 OF 2007	Shri Ramakanta Mohanty, Sr. Adv.	United Construction	Union of India	Disposed of	30.04.2021
142	Arb. Pro. No.	ARBP	Shri	United	Union of	Disposed of	30.04.2021

	12 of 2019	NO.30 OF 2007	Ramakanta Mohanty, Sr. Adv	Construction	India		
143	Arb. Pro. No. 13 of 2019	ARBP NO.13 OF 2017	Justice Dr.A.K. Rath (Retd.)	M/s. Divine Constructions	Union of India & Others	Disposed of	07.01.2021
144	Arb. Pro. No. 14 of 2019	ARBP NO.72 OF 2017	Justice Dr. A.K. Rath (Retd.)	M/s. Divine Constructions	Union of India & Others	Disposed of	07.01.2021
145	Arb. Pro. No. 15 of 2019	ARBP NO.02 OF 2017	Justice Dr. A.K. Rath (Retd.)	M/s. Divine Constructions	Union of India & Others	Disposed of	07.01.2021
146	Arb. Pro. No. 16 of 2019	ARBP NO.71 OF 2017	Justice Dr. A.K. Rath (Retd.)	M/s. Divine Constructions	Union of India & Others	Disposed of	07.01.2021
147	Arb. Pro. No. 17 of 2019	ARBP NO.51 OF 2008	Sri Nirod Kumar Sahoo, Adv.	Bidyutlata Sahu & Others	Bidyadhar Behera	Disposed of	06.03.2020
148	Arb. Pro. No. 18 of 2019	ARBP NO.12 OF 2012	Shri Milan Kanungo, Sr. Adv.	Lal Saheb Bharat Chandra Bhanj Deo	Mr. Deepak Das	Disposed of	09.08.2023
149	Arb. Pro. No. 19 of 2019	ARBP NO.96 of 2017	Shri Ullash Chandra Mohanty, Adv.	Mr. Sabyasachi Dash	M/s. Safal Construction Pvt. Ltd. & another	Disposed of	12.09.2019
150	Arb. Pro. No. 20 of 2019	ARBP NO.97 of 2017	Shri Ullash Chandra Mohanty, Adv.	Mr. Sabyasachi Dash	M/s. Safal Construction Pvt. Ltd. & another	Disposed of	12.09.2019
151	Arb. Pro. No. 21 of 2019	ARBP NO.14 of 2005	Justice B.K. Mishra, (Retd.)	Smt. Kumudini Pattnaik & Others	State of Odisha & another	Pending	
152	Arb. Pro. No. 22 of 2019	ARBP NO.02 of 2018	Justice Pradip Kumar Mohanty, (Retd.)	Kalinga Warriors Security Services	Odisha Mining Corporation Ltd. & Others	Pending Declined to conduct the proceeding on dated 25.03.2019	
153	Arb. Pro. No. 23 of 2019	ARBP NO.68 of 2008	Justice J.P. Das, (Retd.)	Orissa Stevedores Limited	The Chief Executive Officer, SAIL	Disposed of	16.12.2022
154	Arb. Pro. No. 24 of 2019	ARBP NO.06 of 2018	Dr. Justice D.P. Choudhury, (Retd.)	M/s. Torrent Advertisers	M/s. OPPO Mobiles, Odisha Pvt. Ltd.	Disposed of (Terminated as settled)	20.05.2019
155	Arb. Pro. No. 25 of 2019	ARBP NO.92 of	Shri Umesh Chandra	Sri Bibhu Das	Sri Kumar Charan Rout	Disposed of	23.07.2019

		2016	Behura, Adv		and another		
156	Arb. Pro. No. 26 of 2019	ARBP NO.36 of 2018	Justice A.K. Parichha, (Retd.)	M/s. Shapoorji Pallnji and Company Pvt. Ltd	NIT, Rourkela	Disposed of	19.07.2021
157	Arb. Pro. No. 27 of 2019	ARBP NO.74 of 2017	Shri Bibekananda Bhuyan, Adv	M/s. KCS Pvt. Ltd	Chairman, M/s. Asia Pacific Institute of Management	Disposed of	16.03.2020
158	Arb. Pro. No. 28 of 2019	ARBP NO.53 of 2004	Justice A.K. Parichha, (Retd.)	M/s. B. Engineers & Builders Ltd	State of Odisha and another	Disposed of	23.09.2019
159	Arb. Pro. No. 29 of 2019	ARBP NO.17 of 2017	Sri Basudeb Tripathy, Dist Judge (Retd.)	Rajkumar Gunwat	Unitechs Limited	Disposed of	07.12.2019
160	Arb. Pro. No. 30 of 2019	ARBP NO.57 of 2009	Shri J.K. Mishra, Sr. Adv.	M/s. M.K.S. Engineering	General Manager, Larsen and Turbo Limited & Another	Disposed of	18.02.2022
161	Arb. Pro. No. 31 of 2019	ARBP NO.28 of 2016	Justice A.S. Naidu. (Retd.)	M/s. D.K. Gupta & Co.	Engineer in Chief & Others	Disposed of	25.03.2021
162	Arb. Pro. No. 32 of 2019	ARBP NO.07 of 2017	Justice A.S. Naidu. (Retd.)	M/s. D.K. Gupta & Co.	Engineer in Chief & Others	Disposed of	25.03.2021
163	Arb. Pro. No. 33 of 2019	ARBP NO.29 of 2016	Justice A.S. Naidu. (Retd.)	M/s. D.K. Gupta & Co.	Engineer in Chief & Others	Disposed of	25.03.2021
164	Arb. Pro. No. 34 of 2019	ARBP NO.06 of 2017	Justice A.S. Naidu. (Retd.)	M/s. D.K. Gupta & Co.	Engineer in Chief & Others	Disposed of	25.03.2021
165	Arb. Pro. No. 35 of 2019	ARBP NO.57 of 2018	Justice Ch. P.K. Mishra (Retd.)	Anusha-B.K.D., Joint Venture	East Coast Railway and others	Disposed of	18.01.2021
166	Arb. Pro. No. 36 of 2019	ARBP NO.74 of 2016	Shri M.P. Mishra (Retd. Dist. Judge)	M/s. Jai Santoshi Maa Engineering Works	Jindal Stainless Limited and others	Disposed of	16.04.2021
167	Arb. Pro. No. 37 of 2019	ARBP NO.79 of 2017	Dr. Justice D.P. Choudhury (Retd.)	M/s. Kukumina Construction Private Limited	General Manager, East Coast Railway and others	Disposed of	03.06.2021

168	Arb. Pro. No. 38 of 2019	ARBP NO.04 of 2018	Shri Santanu Kumar Sarangi, Adv.	M/s. Care Security & Allied Services	M/s. Neelachallsp at Nigam Limited	Disposed of	17.03.2020
169	Arb. Pro. No. 39 of 2019	ARBP NO.28 of 2017	Shri Debendra Kumar Sahoo	Smt. Kalpana Pati	Sri Korpana Gouri Sankar Rao	Disposed of	26.09.2019
170	Arb. Pro. No. 40 of 2019	ARBP NO.41 of 2018	Justice A.S. Naidu. (Retd.)	M/s. Usha Projects (India) Pvt. Ltd	M/s. Brahmani River Pellets Ltd	Disposed of	25.03.2021
171	Arb. Pro. No. 41 of 2019	ARBP NO.08 of 2018	Sri Kashinath Panigrahi , Retd. Dist. Judge	H.L. Infrastructure	Water Resources Department and others	Disposed of	25.05.2022
172	Arb. Pro. No. 42 of 2019	ARBP NO.84 of 2017	Justice M.M. Das (Retd.)	M/s. Sahu Trust	Thirumuruga Kirupananda Variyar and another	Disposed of	08.06.2022
173	Arb. Pro. No. 43 of 2019	ARBP NO.05 of 2018	Shri Santanu Kumar Sarangi, Adv	M/s. Care Security & Allied Services	M/s. Neelachallsp at Nigam Limited	Disposed of	17.03.2020
174	Arb. Pro. No. 44 of 2019	ARBP NO.65 of 2016	Shri Gopal Krushna Mohanty, Adv.	M/s. Utkal Electricals	Mahanadi Coalfield Ltd. (MCL)	Terminated	17.07.2019
175	Arb. Pro. No. 45 of 2019	ARBP NO.10 of 2018	Shri Prafulla Kumar Rath, Adv.	M/s. NKB & Associates and Another	M/s. Kamyab Television Pvt Ltd and Another	Disposed of	26.07.2021
176	Arb. Pro. No. 46 of 2019	ARBP NO.71 of 2016	Justice R.N. Biswal, (Retd.)	Smt. Meeta Thacker	Amit Kumar Thacker and others	Disposed of	11.03.2022
177	Arb. Pro. No. 47 of 2019	ARBP NO.64 of 2017	Shri Shaktidhar Das, Sr. Adv.	M/s. Byke Hospitality Limited	M/s. Hotel Vijoya International and another	Dropped	21.04.2022
178	Arb. Pro. No. 48 of 2019	ARBP NO.46 of 2018	Shri Jayant Das, Sr. Advocate	M/s. SREI Infrastructure Finance Ltd.	State of Odisha and another	Pending	
179	Arb. Pro. No. 49 of 2019	ARBP NO.18 of 2019	Justice J.P. Das, (Retd.)	M/s. PRATHYUSHA Associates Shipping Pvt. Ltd	Managing Director, OMC Ltd and another	Terminated	06.08.2021
180	Arb. Pro. No. 50 of 2019	ARBP NO.08 of	Shri Sanatan Das, Adv	Sri Sanjay Mishra	Odisha State Poultry Products	Disposed of	27.04.2021

		2019			Cooperative Marketing Federation Ltd and others		
181	Arb. Pro. No. 51 of 2019	ARBP NO.53 of 2018	Justice B. Panigrahi, (Retd.) Justice L. Mohapatra (Retd), Justice B.K. Patel, (Retd.)	Surana Solar Ltd	Paradip Port Trust and others	Disposed of	08.04.2021
182	Arb. Pro. No. 52 of 2019	ARBP NO.40 of 2018	Shri Gautam Mukhjee, Sr. Adv.	J.K. Agarwal	The General Manager and Another	Disposed of	19.07.2024
183	Arb. Pro. No. 53 of 2019	ARBP NO.59 of 2018	Sri Kashinath Panigrahi , Retd., Dist. Judge	Sahoo Engineering Construction	Trishna Real Estate Pvt. Ltd	Disposed of	20.01.2021
184	Arb. Pro. No. 54 of 2019	ARBP NO.33 of 2017	Dr. Justice A.K. Mishra, (Retd.)	B. Engineers and Builders Ltd	The Chief Engineer and Basin Manager, Baitarani, Subarnarekha and Budhabalanga Basin, Laxmiposi, Baripada, Mayurbhanj and Another	Disposed of	11.11.2022
185	Arb. Pro. No. 55 of 2019	ARBP NO.16 of 2015	Shri Durga Shankar Mishra, Retd. District Judge	Prabodh Tirkey	Odisha Sports Development and Promotion Company	Pending Declined to conduct the proceeding on 25.09.2019	Mandate Terminated
186	Arb. Pro. No. 56 of 2019	ARBP NO.64 of 2018	Shri Santanu Kumar Sarangi, Adv.	Saught Ghosh and Others	M/s Odysa Home and Commercial Pvt. Ltd	Dropped	
187	Arb. Pro. No. 57 of 2019	ARBP NO.58 of 2010	Shri Srikant Kumar Nayak, Sr. Adv.	SRI BIMAL CHANDRA SAHA	M/S. PAWANI FOUNDATION PVT. LTD.	Disposed	06.03.2024
188	Arb. Pro. No. 58 of 2019	ARBP NO.46 of 2017	Justice A.K. Parichha, (Retd.)	Gyana Ranjan Senapati	Odisha Disaster Mitigation Authority and others	Disposed of	17.02.2021
189	Arb. Pro. No. 59 of 2019	ARBP NO.86 of 2017	Justice A.K. Parichha, (Retd.)	Utkal Ranjan Baral	Bairagi Charan Sahoo	Disposed of	06.04.2021
190	Arb. Pro. No. 60 of 2019	ARBP NO.97 of	Justice B. Panigrahi, (Retd.)	M/s. G6 SECURITY AND CONSULTANCY	R.C.I Cash Management Services (P)	Pending	

		2016		SERVICES PVT. LTD	Ltd.		
191	Arb. Pro. No. 61 of 2019	ARBP NO.31 of 2017	Shri Ramakant Mohanty, Sr. Adv.	Sri Rabindra Nath Rath and another	M/s. Maruti Estate (India) Pvt. Ltd.	Disposed of	18.04.2022
192	Arb. Pro. No. 62 of 2019	ARBP NO.92 of 2017	Shri SuvashishPat tnaik, Adv	M/s. Kalinga Rice Mill Pvt. Ltd	NAFED and another	Disposed of	25.10.2021
193	Arb. Pro. No. 63 of 2019	ARBP NO.91 of 2017	Shri SuvashishPat tnaik, Adv	M/s. Siddharth Rice Mill Pvt. Ltd	NAFED and another	Disposed of	25.10.2021
194	Arb. Pro. No. 64 of 2019	ARBP NO.65 of 2008	Justice R.N. Biswal, (Retd.)	G.C. Kanungo	Managing Director, Rourkela Steel Plant and another	Disposed of	17.02.2025
195	Arb. Pro. No. 65 of 2019	ARBP NO.64 of 2008	Justice R.N. Biswal, (Retd.)	Sibu Kanungo	Managing Director, Rourkela Steel Plant and another	Disposed of	17.02.2025
196	Arb. Pro. No. 66 of 2019	ARBP NO.32 of 2018	Justice N. Prusty (Retd.)	A.P. Construction	The Mahanadi Coalfields Limited	Stayed by the Hon'ble Supreme Court	
197	Arb. Pro. No. 67 of 2019	ARBP NO.31 of 2013	Dr. Justice A.K. Rath (Retd.)	M/s. D.K. Gupta & Co.	The Chief Engineer (R & D) & Others	Disposed of	10.03.2021
198	Arb. Pro. No. 68 of 2019	ARBP NO.53 of 2016	Justice B. Panigrahi, (Retd.) Dr. Justice A.K. Rath (Retd.)	ARSS Bus Terminal Private Limited	Odisha State Road Transport Corporation	Dropped	13.12.2019
199	Arb. Pro. No. 69 of 2019	ARBP NO.98 of 2017	Justice J.P. Das, (Retd.)	M/s. Regency	The Chief Executive Officer & others	Disposed of	13.10.2022
200	Arb. Pro. No. 70 of 2019	ARBP NO.47 of 2016	Shri Sansar Pattnaik (Retd. ADG)	Sri DhanurdharCh ampatiray	Bharat Sanchar Nigam Limited & another	Disposed of	17.02.2023
201	Arb. Pro. No. 71 of 2019	ARBP NO.48 of 2016	Shri Sansar Pattnaik (Retd. ADG)	Sri DhanurdharCh ampatiray	Bharat Sanchar Nigam Limited & another	Disposed of	17.02.2023

202	Arb. Pro. No. 72 of 2019	ARBP NO.49 of 2016	Shri Sansar Pattnaik (Retd. ADG)	Sri DhanurdharCh ampatiray	Bharat Sanchar Nigam Limited & another	Disposed of	17.02.2023
203	Arb. Pro. No. 73 of 2019	ARBP NO.50 of 2016	Shri Sansar Pattnaik (Retd. ADG)	Sri DhanurdharCh ampatiray	BSNL & another	Disposed of	17.02.2023
204	Arb. Pro. No. 74 of 2019	ARBP NO.51 of 2016	Shri Sansar Pattnaik (Retd. ADG)	Sri DhanurdharCh ampatiray	Bharat Sanchar Nigam Limited & another	Disposed of	12.07.2023
205	Arb. Pro. No. 75 of 2019	ARBP NO.44 of 2018	Dr. Justice A.K. Rath (Retd.)	M/s. IVRCL-AMR Joint Venture	Mahanadi Coalfields Limited & another	Terminated	30.08.2022
206	Arb. Pro. No. 76 of 2019	ARBP NO.47 of 2018	Dr. Justice A.K. Rath (Retd.)	M/s. SHAHARA ROADWAYS	Cuttack Urban Transport Service Ltd.	Disposed of	08.10.2021
207	Arb. Pro. No. 77 of 2019	ARBP NO.29 of 2018	Dr. Justice D.P. Choudhury (Retd.)	M/s. R.L. Singh Engineers & Builders Private Limited	Union of India & another	Disposed of	22.06.2021
208	Arb. Pro. No. 78 of 2019	ARBP NO.30 of 2018	Dr. Justice D.P. Choudhury (Retd.)	M/s. R.L. Singh Engineers & Builders Private Limited	Union of India & another	Disposed of	22.06.2021
209	Arb. Pro. No. 79 of 2019	ARBP NO.01 of 2019	Justice J.P. Das, (Retd.)	M/s. Outdoor School	State of Odisha	Disposed of	30.11.2023
210	Arb. Pro. No. 80 of 2019	ARBP NO.14 of 2012	Shri Saswat Kumar Acharya, Adv.	United Construction	Union of India	Disposed of	10.01.2023
211	Arb. Pro. No. 81 of 2019	ARBP NO.66 of 2018	Shri SuvashishPattnaik, Adv.	Omm Shree Nilamadhab Builders Pvt. Ltd	Smt. Jayashree Das	Disposed of	15.10.2020
212	Arb. Pro. No. 82 of 2019	ARBP NO.43 of 2018	Shri D. P. Dhal, Sr. Advocate	M/s. Pradhan Associates	Apricot Labs Private Ltd	Pending	
		2020					

213	Arb. Pro. No. 01 of 2020	ARBP NO.43 of 2009	Justice Arijit Pasayat, (Retd.) Justice P.K. Tripathy, (Retd.) Justice A.K. Parichha, (Retd.)	Government of Orissa	M/s. Traftlar House Construction (T)	Dropped in the Arbitration Centre	
214	Arb. Pro. No. 02 of 2020	ARBP NO.28 of 2011	Shri Srikant Nayak, Sr. Adv	M/s. Masyc Projects Pvt. Ltd 20	M/s. Orissa Spongs Iron & Steel Ltd.	Dropped	12.03.2020
215	Arb. Pro. No. 03 of 2020	ARBP NO.13 of 2014	Dr. Justice A.K. Rath (Retd.)	K.V.R. Rail Infra Projects (P) Ltd	Paradip Port Trust	Disposed of	13.05.2022
216	Arb. Pro. No. 04 of 2020	ARBP NO.50 of 2018	Dr. Justice A.K. Rath (Retd.)	M/s. Green Grow	National Law University, Odisha & another	Disposed of	25.03.2021
217	Arb. Pro. No. 05 of 2020	ARBP NO.20 of 2012	Justice J.P. Das, (Retd.)	M/s. Shree Tirupati Transport Pvt. Ltd	Vedanta Aluminum Limited	Disposed of	17.07.2020
218	Arb. Pro. No. 06 of 2020	ARBP NO.37 of 2011	Shri B.P. Parija (Retd.Dist. Judge)	M/s. Safa Marine Industries Limited & Another	United India Insurance Company & Another	Terminate d	12.02.2020
219	Arb. Pro. No. 07 of 2020	ARBP NO.33 of 2013	Dr. Justice A.K.Rath (Retd.)	M/s. Visiontek Consultancy Services Pvt. Ltd	OTPCL & Another	Disposed of	23.07.2025
220	Arb. Pro. No. 08 of 2020	ARBP NO.45 of 2018	Shri Sanatan Das, Advocate	Smt. Kalpana Padhi	Sri Narayan Rath	Dropped	
221	Arb. Pro. No. 09 of 2020	ARBP NO.68 of 2017	Shri Srikanta Kumar Nayak, Sr. Adv	M/s. Rawani Construction	Central Warehousin g Corporation & Others	Disposed of	25.07.2023
222	Arb. Pro. No. 10 of 2020	ARBP NO.69 of 2017	Shri Srikanta Kumar Nayak, Sr. Adv	M/s. Rawani Construction	Central Warehousin g Corporation & Others	Disposed of	27.07.2023
223	Arb. Pro. No. 11 of 2020	ARBP NO.95 of 2016	Justice J.P. Das, (Retd.)	A.P. Construction	National Thermal Power Corporation	Disposed of	23.08.2021

					Limited		
224	Arb. Pro. No. 12 of 2020	ARBP NO.02 of 2010	Justice B.K. Misra, (Retd.)	M/s. Vishram Varu & Co.	Union of India & Others	Terminated	
225	Arb. Pro. No. 13 of 2020	ARBP NO.61 of 2019	Dr. Justice A.K.Rath, (Retd.)	M/s Amazing India Contractors Pvt. Ltd.	Airport Authority of India and Another	Disposed of	12.01.2022
226	Arb. Pro. No. 14 of 2020	ARBP NO.38 of 2019	Justice M.M.Das, (Retd.)	Mr. Sanjay Lohia & Others	Mr. Kamal Kumar Agarwal	Disposed of	08.12.2023
227	Arb. Pro. No. 15 of 2020	ARBP NO.87 of 2017	Dr. Justice A.K. Mishra, (Retd.)	M/s. Jagannath Choudhury	Chief Engineer, National Highways Orissa & another	Disposed of	05.08.2022
228	Arb. Pro. No. 16 of 2020	ARBP NO.52 of 2018	Dr. Justice A.K. Mishra, (Retd.)	M/s. Santuka Transport	M/s. VISA Steel Ltd.	Disposed of	12.05.2022
229	Arb. Pro. No. 17 of 2020	ARBP NO.90 of 2016	Justice B.K. Patel, (Retd.)	A.P. Construction	NTPC Limited	Disposed of	18.05.2022
230	Arb. Pro. No. 18 of 2020	ARBP NO.23 of 2020	Justice B.K. Misra, (Retd.)	Hyderabad Precision Mfg Co. Pvt. Ltd.	The General Manager, Ordnance Factory, Badmal& another	Disposed of	30.08.2025
231	Arb. Pro. No. 19 of 2020	ARBP NO.35 of 2019	Dr. Justice A.K. Mishra, (Retd.)	Mahipatlal Patel	Chief Engineer & Basin Manager and another	Disposed of	21.07.2022
2021							
232	Arb. Pro. No. 01 of 2021	ARBP NO.34 of 2018	Mr. B.K. Dash, (Retd. Dist. Judge)	M/s. NATUREPRO BIO CARE INC	M/s. PAM ENTERPRISE and others	Disposed of	21.06.2021
233	Arb. Pro. No. 02 of 2021	ARBP NO.54 of 2018	Mr. B.K. Dash, (Retd. Dist. Judge)	Uttam Biswal	State of Orissa and others	Disposed of	01.12.2022
234	Arb. Pro. No. 03 of 2021	ARBP	Shri SatyabadiMa	M/s. G4S Secure	Anupam Industries	Disposed of	13.01.2023

		NO.78 of 2019	ntry, Advocate	Solutions (India) Pvt. Ltd.	Limited		
235	Arb. Pro. No. 04 of 2021	ARBP NO.49 of 2018	Shri Prakash Ranjan Barik, Advocate	M/s. Maa Electricals	The General Manager, East Coast Railway & another	Disposed of	16.08.2023
236	Arb. Pro. No. 05 of 2021	ARBP NO.76 of 2017	Mr. Surendra Kumar Patri, Advocate	M/s. Patil Rail Infrastructure Pvt. Ltd.	General Manager, East Coast Railway & others	Disposed of	30.09.2022
237	Arb. Pro. No. 06 of 2021	ARBP NO.70 of 2017	Mr. Manoj Kumar Mishra, (Sr. Advocate)	M/s. Krishna Coatings	M/s. Usha Projects India (Pvt.) Ltd.	Disposed of	27.04.2023
238	Arb. Pro. No. 07 of 2021	ARBP NO.29 of 2019	Mr. Manoj Kumar Mishra, (Sr. Advocate)	United Construction	General Manager, East Coast Railway & another	Disposed of	16.05.2023
239	Arb. Pro. No. 08 of 2021	ARBP NO.33 of 2018	Justice Pramath Pattanaik, (Retd.)	M/s. G.V.V Construction pvt. ltd	SEPCO, Electric Power Construction Corporation & another	Disposed of	18.11.2022
240	Arb. Pro. No. 09 of 2021	ARBP NO.26 of 2022	Justice Biswajit Mohanty, (Retd.)	M/s. H.M. Construction Co.	Power Grid Corporation of India Limited & others	Disposed of	05.09.2023
241	Arb. Pro. No. 10 of 2021	ARBP NO.44 of 2019	Justice A.K. Parichha, (Retd.)	Dharti Dredging and Infrastructure Limited.	Paradip Port Trust and Another	Disposed of	20.12.2022
242	Arb. Pro. No. 11 of 2021	ARBP NO.26 of 2019	Mr. Manoj Kumar Mohanty, Advocate	Susanti Rout & others	State of Odisha and another	Disposed of	24.08.2022
243	Arb. Pro. No. 12 of 2021	ARBP NO.59 of 2019	Mr. P.R. Barik, Advocate	Sanjay Kumar Swain	East Coast Railways and Another	Disposed of	01.03.2024
244	Arb. Pro. No. 13 of 2021	ARBP NO.41 of 2019	Mr. V. Narasingh, Advocate	M/s. Swastik Plywood	Formica Laminates (India) Pvt. Ltd.	Terminated	29.04.2021

245	Arb. Pro. No. 14 of 2021	ARBP NO.87 of 2019	Shri Gopal Krushna Mohanty, Sr. Advocate	Patil Construction and Infrastructure Pvt. Ltd	Union of India and others	Disposed of	30.08.2023
246	Arb. Pro. No. 15 of 2021	ARBP NO.88 of 2019	Shri Gopal Krushna Mohanty, Sr. Advocate	Patil Construction and Infrastructure Pvt. Ltd	Union of India and others	Disposed of	31.08.2023
247	Arb. Pro. No. 16 of 2021	ARBP NO.49 of 2019	Justice B.P. Das, (Retd.)	M/s. DhanurdharCh ampatiray	State of Odisha &ors.	Disposed of	20.12.2023
248	Arb. Pro. No. 17 of 2021	ARBP NO.50 of 2019	Justice B.P. Das, (Retd.)	M/s. DhanurdharCh ampatiray	State of Odisha &ors.	Disposed of	20.12.2023
249	Arb. Pro. No. 18 of 2021	ARBP NO.51 of 2019	Justice B.P. Das, (Retd.)	M/s. DhanurdharCh ampatiray	State of Odisha &ors.	Disposed of	20.12.2023
250	Arb. Pro. No. 19 of 2021	ARBP NO.52 of 2019	Justice B.P. Das, (Retd.)	M/s. DhanurdharCh ampatiray	State of Odisha &ors.	Disposed of	20.12.2023
251	Arb. Pro. No. 20 of 2021	ARBP NO.53 of 2019	Justice B.P. Das, (Retd.)	M/s. DhanurdharCh ampatiray	State of Odisha &ors.	Disposed of	20.12.2023
252	Arb. Pro. No. 21 of 2021	ARBP NO.73 of 2019	Justice P.K. Mishra, (Retd.)	M/s. ARSS- ATLANTA J.V	State of Odisha & another.	Disposed of	15.12.2023
253	Arb. Pro. No. 22 of 2021	ARBP NO.47 of 2019	Justice P.K. Mishra, (Retd.)	ARSS Infrastructure Projects Ltd.	State of Odisha & another.	Disposed of	15.12.2023
254	Arb. Pro. No. 23 of 2021	ARBP NO.54 of 2019	Justice S.C Parija, (Retd.)	M/s. Dhanurdhar Champatiray	State of Odisha &ors.	Disposed of	20.01.2025
255	Arb. Pro. No. 24 of 2021	ARBP NO.55 of 2019	Justice S.C Parija, (Retd.)	M/s. Dhanurdhar Champatiray	State of Odisha &ors.	Disposed of	20.01.2025
256	Arb. Pro. No. 25 of 2021	ARBP NO.56 of 2019	Justice S.C Parija, (Retd.)	M/s. Dhanurdhar Champatiray	State of Odisha &ors.	Disposed of	20.01.2025
257	Arb. Pro. No. 26 of 2021	ARBP NO.57 of	Justice S.C Parija, (Retd.)	M/s. DhanurdharCh ampatiray	State of Odisha &ors.	Disposed of	20.01.2025

		2019					
258	Arb. Pro. No. 27 of 2021	ARBP NO.58 of 2019	Justice S.C Parija, (Retd.)	M/s. DhanurdharCh ampatiray	State of Odisha &ors.	Disposed of	20.01.2025
259	Arb. Pro. No. 28 of 2021	ARBP NO.22 of 2020	Dr. Justice Arijit Pasayat	M/s. Epsilon Carbon Private Ltd.	M/s. Mahabir Coke Industries and others	Dropped in the Arbitration Centre	Terminated
260	Arb. Pro. No. 29 of 2021	ARBP NO.67 of 2017	Justice B.K. Patel, (Retd.)	M/s. New Life Electricals	Chief Electrical Engineer (P&D) and another	Disposed of (Terminate d with no award)	24.12.2021
261	Arb. Pro. No. 30 of 2021	ARBP NO.75 of 2016	Mr. B.K. Dash, (Retd. Dist. Judge)	Ratnakar Swain	Santosh Kumar Acharya	Disposed of	28.08.2023
262	Arb. Pro. No. 31 of 2021	ARBP NO.61 of 2018	Mr. Shyamanand a Mohapatra, Sr. Advocate	Sri Narayan Kumar Dutta	Sri Tarun Kumar Dutta & others	Dropped	
263	Arb. Pro. No. 32 of 2021	ARBP NO.05 of 2019	Shri Prasant Kumar Jena, Advocate	IDCOL Ferro Chrome & Alloys Ltd	M/s. D.C. Jena Transport	Pending	
264	Arb. Pro. No. 33 of 2021	ARBP NO.60 of 2017	Justice A.S. Naidu, (Retd.)	M/s. Corrosion Protection Pvt. Ltd	M/s. Panda Infraproject Limited	Disposed of	19.07.2022
265	Arb. Pro. No. 34 of 2021	ARBP NO.60 of 2016	Shri Bijoy Ketan Mohanty, Former District Judge	M/s. Srikrishna Estates and Constructions Pvt. Ltd	Pradipta Kumar Ray	Pending	Awaiting order from apex Court
266	Arb. Pro. No. 35 of 2021	ARBP NO.48 of 2019	Sri Shyamanand a Mohapatra, Sr. Advocate	ADHAR FRESH	Sri Manmath Kumar Routray	Disposed of	13.07.2022
267	Arb. Pro. No. 36 of 2021	ARBP NO.47 of 2020	Justice A.K. Parichha, Former Judge	ORISSA STEEL TRADING CORPORATION	The United India Assurance Company Ltd	Disposed of	26.09.2022
268	Arb. Pro. No. 37 of 2021	ARBP NO.12 of 2019	Shri Santanu Kumar Sarangi, Adv	Midas Bottling Pvt. Ltd	OASIS Distilleries Ltd.	Disposed of	17.02.2023

269	Arb. Pro. No. 38 of 2021	ARBP NO.45 of 2019	Justice A.K. Parichha, (Retd.)	Dharti Dredging and Infrastructure Limited	Paradip Port Trust and Another	Disposed of	20.12.2022
270	Arb. Pro. No. 39 of 2021	ARBP NO.47 of 2013	Shri Debasis Das, Advocate	Rajendra Kumar Dhawan	Reliance Webstore Pvt. Ltd. And another	Disposed of	15.09.2022
271	Arb. Pro. No. 40 of 2021	ARBP NO.11 of 2015	Shri Somadarsan Mohanty, Advocate	The Dhamra Port Company Limited	Jaiprakash Associated Limited	Dropped	
272	Arb. Pro. No. 41 of 2021	ARBP NO.69 of 2016	Shri Surjakanta Padhi, Sr. Advocate	M/s. Top Guarding Services Pvt. Ltd.	BDA and others	Dropped	
273	Arb. Pro. No. 42 of 2021	ARBP NO.28 of 2019	Shri Manoj Kumar Mishra, Sr. Advocate	Sri Jitendra Biswal	State of Odisha and others	Disposed of	28.07.2023
274	Arb. Pro. No. 43 of 2021	ARBP NO.76 of 2019	Shri D.P. Nanda, Sr. Advocate	MODERN BUILDERS	NEELACHAL ISPAT NIGAM LIMITED AND ANOTHER	Disposed of	29.02.2024
275	Arb. Pro. No. 44 of 2021	ARBP NO.76 of 2019 (I.A No.5 of 2021	Shri Jatindra Kumar Mohapatra, Advocate	M/s. Garudadwaja Structures Limited	M/s. Biswabharati Construction and Engineering	Disposed of	10.11.2023
276	Arb. Pro. No. 45 of 2021	ARBP NO.27 of 2019	Justice B.P. Das (Retd.)	Sylvesa Infotech Pvt. Ltd.	Director, Land Records & Surveys, government of Odisha	Disposed of	15.05.2023
277	Arb. Pro. No. 46 of 2021	ARBP NO.43 of 2019	Shri Saroj Kumar Das, Advocate	M/s. RNG INFRASTRUCTURE PVT. Ltd.	M/s. A2Z INFRA SERVICE LIMITED	Disposed of	31.03.2023
278	Arb. Pro. No. 47 of 2021	ARBP NO.35 of 2016	Shri Saroj Kumar Das, Advocate	Sri Susanta Kumar Mohapatra	General Manager (AT & C), CESU	Terminated	08.03.2022
279	Arb. Pro. No. 48 of 2021	ARBP NO.09 of 2019	Shri Shyamanand a Mohapatra, Sr. Advocate	Sri Nilasaila Nayak and others	The Indian Oil Corporation Ltd and another	Disposed of	Award Pronounced on 24.02.2022
280	Arb. Pro. No.		Mr. L.	Premananda	Central	Disposed of	21.04.2023

	49 of 2021	ARBP NO.58 of 2018	Pangari, Advocate	Dash	Public Works Department and others		
281	Arb. Pro. No. 50 of 2021	ARBP NO.44 of 2016	Mr. Adwita Kumar Panda, Advocate	Gopinath Sahu	Head, OSCOM, Indian Rare Earths Limited	Dropped	
282	Arb. Pro. No. 51 of 2021	ARBP NO.75 of 2019	Justice Pramath Patnaik (Retd.)	M/s. Kamachi Industries Ltd.	M/s. Brahmani River Pellets Limited	Disposed of	24.06.2025
283	Arb. Pro. No. 52 of 2021	ARBP NO.04 of 2020	Dr. Justice A.K. Rath (Retd.)	SKL Security and management Services Pvt. Ltd.	Cosmopolis Residents Welfare Trust and others	Disposed of	17.05.2021
284	Arb. Pro. No. 53 of 2021	ARBP NO.20 of 2020	Justice P.K. Mishra, (Retd.)	HCL Comnet Limited.	National Aluminum Co. Limited	Disposed of	14.03.2024
285	Arb. Pro. No. 54 of 2021	ARBP NO.46 of 2020	Justice P.K. Mishra, (Retd.)	Grasim Industries Limited	M/s. Jayashree Chemicals Limited	Disposed of	12.04.2024
286	Arb. Pro. No. 55 of 2021	ARBP NO.14 of 2005	Justice B.K. Mishra, (Retd.)	Laxminarayan Pattnaik, represented through Smt. Kumudini Pattnaik and others	State of Odisha and another	Dropped as per order dated 02.08.2021	The Proceeding is not in force.
287	Arb. Pro. No. 56 of 2021	ARBP NO.05 of 2021	Shri Sanjay Kumar Panda, (Retd. Dist. Judge)	M/s. C&S Electric Ltd.	M/s. National Aluminium Company Limited	Terminated as settled outside the court	
288	Arb. Pro. No. 57 of 2021	ARBP NO.15 of 2019	Hon'ble Mr. Justice M.M. Das (Retd.),	Megha Engineering & Infrastructures Ltd.	State of Odisha & another	Disposed of	25.05.2023
289	Arb. Pro. No. 58 of 2021	ARBP NO.37 of 2019	Shri Nirmal Chandra Panigrahi, Sr. Advocate	Jindal Stainless Ltd.	Metal and Minerals Trading Corporation Ltd. & others	Pending	
290	Arb. Pro. No. 59 of 2021	ARBP NO.66 of	Shri Pramod Kumar Jena, District	M/s. Viraj Projects (India) Pvt. Ltd.	Jindal Steel & Power Limited and	Withdraw	10.06.2022

		2019	Judge (Retd.),		another		
291	Arb. Pro. No. 60 of 2021	ARBP NO.03 of 2021	Shri Pradip Kumar Ray, District Judge (Retd.),	Hughes Communications India Private Limited and Another.	Orissa Space Application Center	Disposed of	24.06.2023
292	Arb. Pro. No. 61 of 2021	ARBP NO.43 of 2016	Shri S.S. Rao, Senior Advocate	Chitta Ranjan Swain.	East Coast Railway and others.	Disposed of	24.08.2022
293	Arb. Pro. No. 62 of 2021	ARBP NO.24 of 2020	Shri N.K. Sahu, Advocate	Sri Jitendra Patel.	Sri Swarup Kumar Mohanty	Disposed of	21.09.2023
294	Arb. Pro. No. 63 of 2021	ARBP NO.70 of 2019 (I.A No.17 of 2021)	Shri Samir Kumar Ray, District Judge, (Retd.),	Prabhat Kumar Mishra.	Rail India Technical and Economic Services Ltd (RITES) and others	Disposed of	21.10.2022
295	Arb. Pro. No. 64 of 2021	ARBP NO.69 of 2019 (I.A No.16 of 2021)	Shri Samir Kumar Ray, District Judge, (Retd.),	Prabhat Kumar Mishra.	Rail India Technical and Economic Services Ltd (RITES) and others	Disposed of	21.10.2022
296	Arb. Pro. No. 65 of 2021	ARBP NO.12 of 2021	Shri Gouranga Bihari Jena, Advocate	M/s. Phase and Control.	Mahanadi Coal Field Ltd and another	Disposed of	22.06.2022
297	Arb. Pro. No. 66 of 2021	ARBP NO.63 of 2018	Shri Jagajeevan Patro, District Judge, (Retd.),	Marson's Electrical Industries.	Tata Power Central Odisha Distribution Ltd	Pending	
298	Arb. Pro. No. 67 of 2021	ARBP NO.01 of 2020	Shri Jagannath Rath, Advocate	M/s. G4S Secure Solutions(India) Pvt.Ltd.	M/s. Xavier Institute of Management, Bhubaneswar	Disposed of	22.06.2022
299	Arb. Pro. No. 68 of 2021	ARBP NO.21 of 2021	Shri Satyabadi Mantry	M/s. G4S Secure Solutions (India) Pvt. Ltd.	Hotel Sukhamaya Pvt. Ltd	Dropped	20.01.2022
300	Arb. Pro. No.		Shri	M/s. G4S	Supreme	Disposed of	11.07.2022

	69 of 2021	ARBP NO.22 of 2021	Satyabadi Mantry	Secure Solutions (India) Pvt. Ltd.	Concrete & Infrastructure (P) Ltd		
301	Arb. Pro. No. 70 of 2021	ARBP NO.23 of 2021	Shri Satyabadi Mantry	M/s. G4S Secure Solutions (India) Pvt. Ltd.	Sun Green Valleys Pvt. Ltd	Dropped	05.07.2022
302	Arb. Pro. No. 71 of 2021	ARBP NO.24 of 2021	Shri Satyabadi Mantry	M/s. G4S Secure Solutions (India) Pvt. Ltd.	Prakash Engineers Pvt. Ltd	Disposed of	22.08.2022
303	Arb. Pro. No. 72 of 2021	ARBP NO.44 of 2020	Mr. Yeshan Mohanty, Senior Advocate	Madhusudan Das.	Atul Kumar Ojha	Disposed of	20.01.2023
304	Arb. Pro. No. 73 of 2021	ARBP NO.99 of 2017	Mr. Prakash Ranjan Barik, Advocate	A.K.L CONSTRUCTION & TRADING PVT. LTD	VALECHA ENGINEERING LTD	Disposed of	17.08.2023
305	Arb. Pro. No. 74 of 2021	ARBP NO.04 of 2021	Mr. Prakash Ranjan Barik, Advocate	M/S. Thejo Engineering Limited	Neelachallsp at Nigam Ltd	Terminated (settled outside)	08.08.2022
306	Arb. Pro. No. 75 of 2021	ARBP NO.54 of 2011	Justice Pramath Patnaik, (Retd.),	M/S. Budhraja Mining Construction Ltd.	Hindustan Steel Works Construction Ltd and others	Disposed of	11.08.2023
307	Arb. Pro. No. 76 of 2021	ARBP NO.39 of 2021	Justice Pramath Patnaik, (Retd.),	M/S. Panchanan Singh.	National Thermal Power Corporation and Another	Terminated	12.07.2022
308	Arb. Pro. No. 77 of 2021	ARBP NO.22 of 2016	Dr. Chitta Ranjan Misra, Advocate	Sri Ramesh Chandra Samantray.	Indian Oil Corporation Ltd	Dropped	22.12.2021
309	Arb. Pro. No. 78 of 2021	ARBP NO.17 of 2012	Mr. Kamal Behari Panda, Advocate/Prakash Ranjan Barik	Y. Prasad.	Union of India and Others	Disposed of	08.04.2024
310	Arb. Pro. No. 79 of 2021	ARBP NO.31 of 2019	Shri Ramakant Mohanty, Sr. Advocate	East Coast Nutrition & Chemicals.	M/s. SUGUNA FOODS Ltd and Another	Disposed of	29.05.2023
311	Arb. Pro. No. 80 of 2021	ARBP NO.17 of 2019	Justice P.K. Mishra (Retd.)	MIEL (Bhubaneswar) Bulk Water Project Private Limited.	State of Odisha and Others	Disposed of	20.03.2023
312	Arb. Pro. No. 81 of 2021	ARBP NO.49 of	Shri Manoj Kumar	Manoj Prusty.	Aswini Kumar Sahu	Disposed of	25.08.2023

		2020	Mishra, Senior Advocate				
313	Arb. Pro. No. 82 of 2021	ARBP NO.11 of 2021	Shri D.P. Nanda, Sr. Advocate	Indian Oil Corporation Ltd.	M/s. Shlok Lubricants and Another	Disposed of	24.12.2024
314	Arb. Pro. No. 83 of 2021	ARBP NO.42 of 2021	Justice Pramath Patnaik (Retd.)	M/S. Rawani Construction	National Thermal Power Corporation Ltd	Disposed of	24.02.2023
315	Arb. Pro. No. 84 of 2021	ARBP NO.42 of 2017 (I.A No.29 of 2020)	Shri Upendra Kumar Samal, Advocate	M/s. Sakshi Construction Co. Civil Construction and Interior Decorator	Eseel Mining & Industries Ltd and another	Disposed of	24.01.2024
316	Arb. Pro. No. 85 of 2021	ARBP NO.43 of 2017 (I.A No.30 of 2020)	Shri Upendra Kumar Samal, Advocate	M/s. Sakshi Construction Co. Civil Construction and Interior Decorator	Eseel Mining & Industries Ltd and another	Disposed of	24.01.2024
317	Arb. Pro. No. 86 of 2021	ARBP NO.44 of 2017 (I.A No.32 of 2020)	Shri Upendra Kumar Samal, Advocate	M/s. Sakshi Construction Co. Civil Construction and Interior Decorator	Eseel Mining & Industries Ltd and another	Disposed of	24.01.2024
318	Arb. Pro. No. 87 of 2021	ARBP NO.45 of 2017 (I.A No.31 of 2020)	Shri Upendra Kumar Samal, Advocate	M/s. Sakshi Construction Co. Civil Construction and Interior Decorator	Eseel Mining & Industries Ltd and another	Disposed of	24.01.2024
319	Arb. Pro. No. 88 of 2021	ARBP NO.18 of 2021	Shri S.S. Rao, Sr. Advocate	PSA Nitrogen Ltd	National Aluminium Company Ltd and another	Disposed of	04.11.2023
320	Arb. Pro. No. 89 of 2021	ARBP NO.19 of 2021	Shri S.S. Rao, Sr. Advocate	PSA Nitrogen Ltd	National Aluminium Company Ltd and another	Disposed of	04.11.2023
321	Arb. Pro. No. 90 of 2021	ARBP NO.36 of 2021	Mrs. Saswata Patnaik, Advocate	Asit Kumar Natia	Surat Sekhar	Disposed	16.04.2025
322	Arb. Pro. No.		Mr. Kamal	M/s. D.K. Dash	Union of	Disposed	18.09.2023

	91 of 2021	ARBP NO.34 of 2020	Behari Panda, Advocate	and Sons.	India and Others		
323	Arb. Pro. No. 92 of 2021	ARBP NO.17 of 2021	Shri S.P. Mishra, Sr. Advocate	Bysso Enterprises Pvt. Ltd.	Atmios Mines and Minerals Pvt. Ltd	Terminated	
324	Arb. Pro. No. 93 of 2021	ARBP NO.44 of 2021	Dr. Justice A.K. Rath	M/s. Arya Omnitalk Wireless Solutions Pvt. Ltd.	Mahanadi Coalfield Limited	Terminated	22.08.2022
325	Arb. Pro. No. 94 of 2021	ARBP NO.30 of 2019	Shri Gopal Krushna Mohanty, Sr. Advocate	Manabendra Roy	Sun Hospital And Another	Disposed of	22.12.2023
326	Arb. Pro. No. 95 of 2021	ARBP NO.29 of 2020	Shri. L. Pangari, Advocate	M/S. Caretech Packaging Pvt. Ltd	Ordnance Factory, Badmal	Disposed of	16.08.2023
327	Arb. Pro. No. 96 of 2021	ARBP NO.39 of 2019	Shri. Gautam Mishra, Sr. Advocate	Mohammed Tufail	Akbar Mohammed	Disposed of	12.04.2023
328	Arb. Pro. No. 97 of 2021	ARBP NO.29 of 2021	Dr. Justice A.K. Rath	M/s. Origo Commodities India Pvt. Ltd. &Anr.	Odisha State Warehousing Corporation &Anr.	Disposed of	30.08.2022
329	Arb. Pro. No. 98 of 2021	ARBP NO.38 of 2022	Justice Pramath Pattnaik	Monalisha Construction	The Chairman-cum-Managing Director Mahanadi Coalfields Limited and others	Disposed of	19.12.2023
2022							
330	Arb. Pro. No. 01 of 2022	ARBP NO.34 of 2018	Dr. Justice A.K. Rath (Retd.)	Essel Mining & Industries Ltd.	Union of India and others	Disposed of	18.10.2023
331	Arb. Pro. No. 02 of 2022	ARBP NO.11 of 2017	Justice L. Mohapatra (Retd.)	Boudh Distillery Pvt. Ltd.	Thermal Systems Pvt. Ltd.	Disposed of	11.09.2023
332	Arb. Pro. No. 03 of 2022	ARBP NO.10 of 2021	Shri S.P. Mishra, Sr. Advocate	Hindustan Construction Co. Ltd.	General Manager, East Coast Railway and another	Dropped/Terminated	28.07.2022
333	Arb. Pro. No. 04 of 2022	ARBP NO.02 of 2021	Justice Pramath Pattnaik(Retd.)	Project Director, OPEPA now OSEPA &	M/s. Uiversal Enterprises	Disposed of	14.07.2023

				Another			
334	Arb. Pro. No. 05 of 2022	ARBP NO.41 of 2020	Justice Pramath Pattnaik(Ret d.)	M/s. Das Construction	State of Odisha & Others	Disposed of	04.03.2025
335	Arb. Pro. No. 06 of 2022	ARBP NO.42 of 2020	Justice Pramath Pattnaik(Ret d.)	M/s. Das Construction	State of Odisha & Others	Disposed of	04.03.2025
336	Arb. Pro. No. 07 of 2022	ARBP NO.71 of 2021	Shri Jatindra Kumar Mohapatra, Adv.	M/s. Pragati Irrigation Company (Aqua Feed and Equipment Division)	Panchanan Swain	Disposed of	22.02.2024
337	Arb. Pro. No. 08 of 2022	ARBP NO.52 of 2016	Mr. S.S. Rao, Advocate	Smt. R. Padmavati	M/s. Hotel Sai Krishna and others	Disposed of	24.11.2023
338	Arb. Pro. No. 09 of 2022	ARBP NO.40 of 2020	Mr. S.S. Rao, Advocate	M/s. Ramesht Security Services Pvt. Ltd.	NALCO	Disposed of	30.10.2023
339	Arb. Pro. No. 10 of 2022	ARBP NO.43 of 2020	Shri Santanu Kumar Sarangi, Adv.	Lab. Solutions	The Odisha Small Industries Corporation Limited and another	Disposed of	26.04.2023
340	Arb. Pro. No. 11 of 2022	ARBP NO.40,41, 42 & 43 of 2021	Shri K.M.H. Niamati, Advocate	M/s. Affinique Tech.	M/s. Maithanlspa t Limited (MESCO Unit-2) and another	Disposed of	04.04.2024
341	Arb. Pro. No. 12 of 2022	ARBP NO.37 of 2020	Mr. A.B.S. Naidu, Retd. District Judge	Benzfab Technologies Pvt. Ltd	Managing Director, Jindal Steel & Power Limited and Others	Disposed of	19.12.2022
342	Arb. Pro. No. 13 of 2022	ARBP NO.30 of 2021	Justice M.M. Das (Retd.)	Firoza Khatun	Shri Jagannath Properties and Developers, Bhubaneswa r and another	Disposed of	28.11.2023

343	Arb. Pro. No. 14 of 2022	ARBP NO.14 of 2020	Dr. Justice A.K. Rath, (Retd.)	Suresh Ranjan Sahu	Cholamandal am MS General insurance Company Limited, Chennai and another	Disposed of	11.03.2024
344	Arb. Pro. No. 15 of 2022	ARBP NO.48 of 2021	Justice Pramath Pattnaik(Ret d.)	M/s. Surya Wires Pvt. Ltd., Chhattisgarh	Odisha Rural Developmen t and Marketing Society, Bhubaneswa r	Disposed of	15.09.2023
345	Arb. Pro. No. 16 of 2022	ARBP NO.29 of 2017	Justice B.P. Das (Retd.)	M/s. Tricad Design Consultants (P) Ltd.	Director, Land Records, Surveys and Consolidatio n, Odisha and another	Disposed of	08.05.2024
346	Arb. Pro. No. 17 of 2022	ARBP NO.58 of 2021	Justice Pramath Pattnaik(Ret d.)	M/s. Stride Hospital Pvt. Ltd. Bhubaneswar	Sri Sri Param Premamaya Purusottam Trust, Bhubaneswa r and others.	Disposed of	24.09.2024
347	Arb. Pro. No. 18 of 2022	ARBP NO.62 of 2021	Justice Pramath Pattnaik(Ret d.)	Octavo- Solution Pvt. Ltd. New Delhi	Principal Commission er, Govt. of Odisha and others	Disposed of	21.06.2023
348	Arb. Pro. No. 19 of 2022	ARBP NO.72 of 2021	Justice A.K. Parichha(Ret d.)	M/s. Puri Construction, Puri	Puri Municipal Council, Puri	Terminated	07.07.2022
349	Arb. Pro. No. 20 of 2022	ARBP NO.26 of 2021	Shri Santanu Sarangi, Adv.	Niranjan Jena	Union of India & Others	Disposed of	26.09.2023
350	Arb. Pro. No. 21 of 2022	ARBP NO.63 of 2021	Shri D. P. Dhal, Sr. Advocate	Shree Salasar Builders and Development, Cuttack	M/s. Airplaza Retail Holding Pvt. Ltd.	Disposed of	16.05.2023
351	Arb. Pro. No. 22 of 2022	ARBP NO.64 of 2021	Shri D. P. Dhal, Sr. Advocate	Shree Salasar Builders and Development, Cuttack	M/s. Airplaza Retail Holding Pvt. Ltd.	Disposed of	16.05.2023

352	Arb. Pro. No. 23 of 2022	ARBP NO.01 of 2022	Dr. Justice A.K. Misra (Retd.)	M/s. Tirupati Enterprises	M/s. S.A. Plywood Industry (P) Ltd.	Disposed of	08.05.2025
353	Arb. Pro. No. 24 of 2022	ARBP NO.70 of 2021	Dr. Justice A.K. Rath, (Retd.)	M/s. Varsha Construction, Chhatishgarh	Chairman-cum-Managing Director, Central Mine Planning and Design Institute Limited, Jharkhand and Others	Disposed of	27.03.2024
354	Arb. Pro. No. 25 of 2022	WPC NO.4019 of 2010	Dr. Justice A.K. Rath, (Retd.)	M/s. Ganjam Gas	Indian Oil Corporation and others	Recused	17.08.2022
355	Arb. Pro. No. 26 of 2022	ARBP NO.72 of 2007	Mr. Kamal Behari Panda, Advocate	Dhiren Kumar Singh	The Chief Construction Engineer, Poteru Irrigation Project and another	Disposed of	03.11.2023
356	Arb. Pro. No. 27 of 2022	ARBP NO.73 of 2007	Mr. Kamal Behari Panda, Advocate	Dhiren Kumar Singh	The Chief Construction Engineer, Poteru Irrigation Project and another	Disposed of	03.11.2023
357	Arb. Pro. No. 28 of 2022	ARBP NO.47 of 2021	Dr. Justice A.K. Rath (Retd.)	Titagarh Wagons Limited	Odisha Power Generation Corporation Limited	Disposed of	31.01.2024
358	Arb. Pro. No. 29 of 2022	ARBP NO.20 of 2021	Dr. Justice A.K. Mishra (Retd.)	M/s. Jindal India Thermal Power Limited	Mahanadi Coalfields Limited	Disposed of	29.02.2024
359	Arb. Pro. No. 30 of 2022	ARBP NO.04 of 2022	Shri Santanu Kumar Sarangi, Sr. Advocate	Sai Aditya Ventures (P) Ltd., Jajpur	Kendriya Vihar Residents Welfare Association Bhubaneswar	Pending	
360	Arb. Pro. No. 31 of 2022	ARBP NO.10 of 2010	Justice Pramath Pattnaik (Retd.)	Subash Chandra Panda Builders (P) Ltd.	State of Orissa and others	Disposed of	14.05.2024
361	Arb. Pro. No. 32 of 2022	ARBP NO.73 of 2021	Shri S.P. Mishra, Sr. Advocate	Brooks Laboratories Ltd.	Odisha State Medical Corporation Ltd., Bhubanes	Disposed of	12.04.2024

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362	Arb. Pro. No. 33 of 2022	ARBP NO.80 of 2008	Justice Pramath Pattnaik (Retd.)	M/s. P.K. Naidu & Co., Ganjam	Union of India and others	Disposed of	12.08.2024
363	Arb. Pro. No. 34 of 2022	ARBP NO.74 of 2021	Shri K.N. Panigrahi, Retd. Dist. Judge	M/s. H R Constructions Pvt. Ltd.	Managing Director, M/s. steel Authority of India Ltd.	Disposed of	30.07.2024
364	Arb. Pro. No. 35 of 2022	ARBP NO.34 of 2021	Justice A.S. Naidu (Retd.)	M/s. Samasti Infrastructure Pvt. Ltd.	M/s. SN Jyoti Infra Project	Disposed of	03.05.2023
365	Arb. Pro. No. 36 of 2022	ARBP NO.28 of 2022	Shri Surjyakanta Padhi, Sr. Advocate	M/s. Hariom Traders	M/s. TATA AIG General Insurance Company Ltd. And another	Disposed of	29.10.2024
366	Arb. Pro. No. 37 of 2022	ARBP NO.10 of 2022	Shri Santanu Kumar Sarangi, Sr. Advocate	Altrade Hospitality Pvt. Ltd.	Programic Asia Pvt. Ltd. And another	Disposed of	30.05.2023
367	Arb. Pro. No. 38 of 2022	ARBP NO.12 of 2022	Dr. Justice A.K. Rath (Retd.)	M/s. GVV Construction Pvt. Ltd.	General Manager, East Coast Railways	Disposed of	20.05.2024
368	Arb. Pro. No. 39 of 2022	ARBP NO.50 of 2021	Shri Ramakant Mohanty, Sr. Advocate	M/s. G4S Secure Solutions (India) Pvt. Ltd.	M/s. Meena Zarda Productions (Pvt.) Ltd.	Disposed of	13.06.2023
369	Arb. Pro. No. 40 of 2022	ARBP NO.51 of 2021	Shri Ramakant Mohanty, Sr. Advocate	M/s. G4S Secure Solutions (India) Pvt. Ltd.	M/s. Unlimited Waterfun and Entertainment (Pvt.) Ltd.	Disposed of	13.06.2023
370	Arb. Pro. No. 41 of 2022	ARBP NO.52 of 2021	Shri Ramakant Mohanty, Sr. Advocate	M/s. G4S Secure Solutions (India) Pvt. Ltd.	M/s. Meena Zarda Udyog (Pvt.) Ltd.	Disposed of	13.06.2023
371	Arb. Pro. No. 42 of 2022	ARBP NO.33 of 2021	Justice B.K. Misra (Retd.)	Mr. Kalyan Jena and others	Aditya Birla Nuvo Limited and another	Pending	
372	Arb. Pro. No. 43 of 2022	ARBP NO.17 of 2022	Justice Pramath Pattnaik (Retd.)	K & R Rail Engineering Ltd.	Gopalpur Ports Ltd.	Disposed of	13.11.2025
373	Arb. Pro. No. 44 of 2022	ARBP NO.45 of 2022	Dr. Justice A.K. Rath, (Retd.)	M/s. Hotel Suraj Palace	M/s. Planet Hospitality Services	Disposed of	20.05.2024

374	Arb. Pro. No. 45 of 2022	ARBP NO.46 of 2022	Dr. Justice A.K. Rath, (Retd.)	M/s. Planet Hospitality Services	M/s. Hotel Suraj Palace	Dropped	
375	Arb. Pro. No. 46 of 2022	ARBP NO.05 of 2022	Shri SurjyaKanta Padhi, Sr. Advocate	Sri Ananta Multi Solutions Pvt. Ltd.	Omm Shree Infratech Pvt. Ltd.	Pending	
376	Arb. Pro. No. 47 of 2022	ARBP NO.21 of 2022	Shri Guru Prasad Sahoo, (Retd. Dist. Judge)	M/s. Peregrine Guarding pvt. Ltd.	M/s Capital Region Urban Transport (CRUT)	Disposed of	01.12.2023
377	Arb. Pro. No. 48 of 2022	ARBP NO.31 of 2022	Shri Subir Palit, Sr. Advocate	M/s. Ashirbad Constructions	M/s. savbri International Pvt. Ltd.	Disposed of	05.09.2024
378	Arb. Pro. No. 49 of 2022	ARBP NO.49 of 2022	Shri S.P. Mishra, Sr. Advocate	Shri Lalit Kumar Agrawal	Odisha State Seeds Corporation Limited and another	Disposed of	11.09.2023
379	Arb. Pro. No. 50 of 2022	ARBP NO.39 of 2022	Mr. S.S. Padhy, Advocate	M/s.Terrier Security Services(India) Pvt. Ltd.	M/s. Bhanja Menerals (Pvt.) Ltd.	Disposed of	05.02.2024
380	Arb. Pro. No. 51 of 2022	ARBP NO.06 of 2022	Mr. Saswat Kumar Acharya, Advocate	M/s.Ganga Kumar Bugudi.	M/s.Sudam Bugudi.	Terminated	03.04.2023
381	Arb. Pro. No. 52 of 2022	ARBP NO.14 of 2022	Justice S. Pujahari (Retd.)	M/s. Triveni Engineering & Industries Ltd, Uttar Pradesh.	M/s. Odisha power Gnereal Corporation Ltd, Bhubaneswar & another.	Disposed of	21.05.2025
382	Arb. Pro. No. 53 of 2022	ARBP NO.15 of 2022	Justice S. Pujahari (Retd.)	M/s. Triveni Engineering & Industries Ltd, Uttar Pradesh.	M/s. Odisha power Gnereal Corporation Ltd, Bhubaneswar & another.	Disposed of	21.05.2025
383	Arb. Pro. No. 54 of 2022	ARBP NO.16 of 2022	Justice S. Pujahari (Retd.)	M/s. Triveni Engineering & Industries Ltd, Uttar Pradesh.	M/s. Odisha power Gnereal Corporation Ltd, Bhubaneswar & another.	Disposed of	21.05.2025

384	Arb. Pro. No. 55 of 2022	ARBP NO.32 of 2019	Mr. Saroj Kumar Das, Advocate	M/s. DhanurdharChampatiray @ D.D Champatiray.	BSNL and others	Disposed of	30.05.2024
385	Arb. Pro. No. 56 of 2022	ARBP NO.18 of 2022	Dr. Justice A.K. Misra (Retd.)	M/S. ABC Construction Bhubaneswar.	Chief Engineer, Central Public works Department, Bhubaneswar and others	Disposed of	18.11.2024
386	Arb. Pro. No. 57 of 2022	ARBP NO.66 of 2022	Dr. Justice A.K. Rath (Retd.)	M/S. RKD Construction Pvt.Ltd.	State of Odisha and Another	Disposed of	01.03.2024
387	Arb. Pro. No. 58 of 2022	RBP NO.67 of 2022	Dr. Justice A.K. Rath (Retd.)	M/S. RKD Construction Pvt. Ltd.	State of Odisha	Disposed of	01.03.2024
388	Arb. Pro. No. 59 of 2022	ARBP NO.65 of 2021	Mr. Santosh Kumar Patnaik, Sr. Advocate	Mr. Manoranjan Kar	M/s Orissa State Disaster Mitigation Authority @ Odisha State Disaster Management Authority, Bhubaneswar and others.	Disposed of	14.11.2024
389	Arb. Pro. No. 60 of 2022	ARBP NO.75 of 2021	Dr. Justice A.K. Rath (Retd.)	M/s. Sabyasachi Mahakul, Dhenkanal	Chairman, Puri Municipality and another	Disposed of	23.02.2024
390	Arb. Pro. No. 61 of 2022	ARBP NO.48 of 2022	Dr. Justice A.K. Misra (Retd.)	Ajit Kumar Swain.	Department of Water Resources, Government Of Odisha	Disposed of	25.09.2025
391	Arb. Pro. No. 62 of 2022	ARBP NO.49 of 2022	Dr. Justice A.K. Misra (Retd.)	Ajit Kumar Swain.	Department of Water Resources, Government Of Odisha	Disposed of	25.09.2025
392	Arb. Pro. No. 63 of 2022	ARBP NO.50 of 2022	Dr. Justice A.K. Misra (Retd.)	Ajit Kumar Swain.	Department of Water Resources, Government Of Odisha	Disposed of	25.09.2025

393	Arb. Pro. No. 64 of 2022	ARBP NO.51 of 2022	Dr. Justice A.K. Misra (Retd.)	Ajit Kumar Swain.	Department of Water Resources, Government Of Odisha	Disposed of	25.09.2025
394	Arb. Pro. No. 65 of 2022	ARBP NO.52 of 2022	Dr. Justice A.K. Misra (Retd.)	Ajit Kumar Swain.	Department of Water Resources, Government Of Odisha	Disposed of	25.09.2025
395	Arb. Pro. No. 66 of 2022	ARBP NO.53 of 2022	Dr. Justice A.K. Misra (Retd.)	Ajit Kumar Swain.	Department of Water Resources, Government Of Odisha	Disposed of	25.09.2025
396	Arb. Pro. No. 67 of 2022	ARBP NO.54 of 2022	Dr. Justice A.K. Misra (Retd.)	Ajit Kumar Swain.	Department of Water Resources, Government Of Odisha	Disposed of	25.09.2025
397	Arb. Pro. No. 68 of 2022	ARBP NO.55 of 2022	Dr. Justice A.K. Misra (Retd.)	Ajit Kumar Swain.	Department of Water Resources, Government Of Odisha	Disposed of	25.09.2025
398	Arb. Pro. No. 69 of 2022	ARBP NO.59 of 2022	Dr. Justice A.K. Misra (Retd.)	Ajit Kumar Swain.	Department of Water Resources, Government Of Odisha	Disposed of	25.09.2025
399	Arb. Pro. No. 70 of 2022	Arbitration application NO.8 of 2020	Justice Pramath Patnaik (Retd.)	Modi Projects Limited	East Central Railways and others.	Disposed of	20.06.2024
400	Arb. Pro. No. 71 of 2022	ARBP NO.08 of 2021	Mr. Gautam Mukherji, Sr. Advocate	Sushant Biswal.	Sunil Kumar Padhi	Pending	
401	Arb. Pro. No. 72 of 2022	ARBP NO.07 of 2022	Justice Pramath Pattnaik (Retd.)	M/s. Shree Balaji Engicons Limited (SBEL), Jharsuguda.	Odisha Coal & power Ltd.(OCPL), Bhubaneswar.	Disposed of	10.04.2023
402	Arb. Pro. No. 73 of 2022	ARBP NO.25 of 2007	Dr. Justice A.K. Rath (Retd.) Ramakanta Mohanty, Sr. Adv Ratikanta Mohapatra, D.J.	Ms. Dredging and Decilatation Co. Pvt. Ltd	The Board of Trustees of Paradeep Port Trust, Jagatsinghpur	Disposed of	11.06.2025

403	Arb. Pro. No. 74 of 2022	ARBP NO.80 of 2022	Dr. Justice A.K. Rath (Retd.),	Ms. Shree Durga Condevn Pvt. Ltd	Water Resources Department, Govt. of Odisha	Disposed of	21.06.2024
404	Arb. Pro. No. 75 of 2022	ARBP NO.69 of 2022	Shri Ramakant Mohanty, Sr. adv	Ms. Sparsh Hospitals and Critical Care Pvt. Ltd. BBSR	Dr. Akhila Mohan Patanaik	Disposed of	29.07.2024
405	Arb. Pro. No. 76 of 2022	ARBP NO.33 of 2022	Shri Santanu Sarangi, Sr. Adv	Giridharilal Agarwal	Lalita Marothia &ors	Pending	
2023							
406	Arb. Pro. No. 01 of 2023	ARBP NO.42 of 2022	Dr. Justice A.K. Rath (Retd.)	S.P. singla Construction pvt. ltd	Executive Engineer, Cuttack (R&B) Division-1, Cuttack	Disposed of	31.01.2025
407	Arb. Pro. No. 02 of 2023	ARBP NO.08 of 2022	Shri Saswat Kumar Acharya, Advocate	Ms. Techma Engineering Enterprise Pvt. Ltd	Union of India	Disposed of	26.06.2025
408	Arb. Pro. No. 03 of 2023	ARBP NO.77 of 2022	Shri Surya Prasad Mishra, Sr. Advocate	KusaniSivapras ad	Surendra Pal	Disposed of	12.12.2023
409	Arb. Pro. No. 04 of 2023	ARBP NO.70 of 2022	Shri Manoj Kumar Mohanty, Sr. Advocate	M/s. Maa Sarada Endeavour Pvt. Ltd. Kolkata	M/s. National Aluminum Company Ltd. BBSR	Disposed of	30.12.2024
410	Arb. Pro. No. 05 of 2023	ARBP NO.73 of 2022	Shri Sidharth Sankar Padhy, Advocate	Bijay Kumar Samal	BSNL, Bhubaneswar and others	Disposed of	29.01.2024
411	Arb. Pro. No. 06 of 2023	ARBP NO.56 of 2022	Shri Ullash Chandra Mohanty, Advocate	Sagar Business Private Limited	M/s. UMSL Ltd.	Disposed of	25.09.2024
412	Arb. Pro. No. 07 of 2023	ARBP NO.44 of 2022	Shri D.P. Nanda, Sr. Advocate	Rajender Singh	Union of India & another	Disposed of	17.01.2025
413	Arb. Pro. No.	ARBP	Shri	M/s. MC-AR	East Coast	Disposed of	07.03.2025

	08 of 2023	NO.40 of 2022	Muralidhar Pradhan, (Retd. Dist. Judge)	(JV) Secunderabad	Railways, Bhubaneswar		
414	Arb. Pro. No. 09 of 2023	ARBP NO.83 of 2022	Shri Gautam Mukherji, Sr. Advocate	Dynamic Cables Limited	Feedback Energy Distribution Company Limited and another	Pending	
415	Arb. Pro. No. 10 of 2023	ARBP NO.85 of 2022	Shri Sidhartha Ray, Sr. Advocate	Kruti Retail Ventures LLP	Gulp It Hospitality LLP	Disposed of	14.11.2024
416	Arb. Pro. No. 11 of 2023	ARBP NO.63 of 2022	Shri Bibekananda Mohanty, Sr. Advocate	Indian National Trust for Art and Cultural Heritage Conservation Institute, BBSR	Odisha Mining Corporation Limited	Pending	
417	Arb. Pro. No. 12 of 2023	ARBP NO.60 of 2022	Justice S.C. Parija (Retd.)	Bichitra Narayan Mishra	Union of India & another	Pending	
418	Arb. Pro. No. 13 of 2023	ARBP NO.86 of 2022	Justice B.K. Misra (Retd.)	Mr. Sayed Brothers Filling Station	Indian Oil Corporation Limited	Pending	
419	Arb. Pro. No. 14 of 2023	ARBP NO.43 of 2022	Shri Santanu Kumar Sarangi, Sr. Advocate	M/s. Srimukhee Engineers	Union of India & another	Disposed of	20.1.2025
420	Arb. Pro. No. 15 of 2023	ARBP NO.02 of 2023	Shri Partha Mukherji, Advocate	M/s. S.M. Consultants	Bhubaneswar Municipal Corporation	Disposed of	07.10.2024
421	Arb. Pro. No. 16 of 2023	ARBP NO.05 of 2023	Justice S.C. Parija (Retd.)	Bichitra Narayan Mishra	Union of India & another	Pending	
422	Arb. Pro. No. 17 of 2023	ARBP NO.62 of 2022	Justice Biswajit Mohanty (Retd.)	M/s. Rajesh Mohanty Construction	CPWD & others	Disposed of	15.05.2025
423	Arb. Pro. No. 18 of 2023	ARBP NO.06 of 2023	Shri Saswat Acharya, Advocate	Malati Majhi	Anurag Patnaik & another	Pending	
424	Arb. Pro. No. 19 of 2023	ARBP NO.65 of 2022	Shri Santanu Kumar Sarangi, Senior Advocate	Prabhat Kumar Mishra	Union of India & Ors	Disposed of	13.09.2024
425	Arb. Pro. No.	ARBP	Muralidhar	M/s.Sarada	The Odisha	Disposed of	16.11.2023

	20 of 2023	NO.20 of 2023	Pradhan, District Judge	Dairy & Food Producers Ltd.	State Cooperative Milk producers Federation Ltd.,		
426	Arb. Pro. No. 21 of 2023	ARBP NO.64 of 2022	Muralidhar Pradhan, District Judge	Prabhat Kumar Mishra	Union of India & Ors	Disposed of	05.02.2026
427	Arb. Pro. No. 22 of 2023	ARBP No.84 OF 2022	Prafulla Kumar Rath, Senior Advocate	Jindal Steel & Power Ltd., Haryana	Sugar Metal Industries, Maharastra	Disposed of	24.02.2025
428	Arb. Pro. No. 23 of 2023	ARBP No. 1/2023	Justice B.K. Patel, Justice Biswajit Mohanty, Justice S.C.Parija	ARSS-SIPS (ZV)	East Coast Railway BBSR and Others.	Disposed of	08.05.2025
429	Arb. Pro. No. 24 of 2023	ARBP No.82/2022	L. Pangari, Sr. Advocate	Sat Indor Construction Pvt.Ltd.	Union of India & Ors	Disposed of	18.11.2024
430	Arb. Pro. No. 25 of 2023	ARBP No. 75/2022	Goutam Mukharji, Sr. Advocate	M/S. Dipti Associates & Ors	M/s.Grihasti Udyog Pvt.Ltd. & Ors	Disposed of	24.12.2024
431	Arb. Pro. No. 26 of 2023	ARBP No. 07/2023	Justice Biswajit Mohanty	M/S Indure Private Limited.	National Aluminium Company Limited (NALCO)	Pending	
432	Arb. Pro. No. 27 of 2023	ARBP No. 11/2023	Justice S.C. Parija	M/S Jasvit Constructions PVT. Ltd. New Delhi.	M/s Engineering Projects Indian Ltd. BBSR & another	Pending	
433	Arb. Pro. No. 28 of 2023	ARBP No. 62/2018	Upendra Kumar Samal, Advocate	M/s Amit Hospital Berhampur.	Chief General Manager, BSNL, Bhubaneswar.	Pending	
434	Arb. Pro. No. 29 of 2023	ARBP No. 46/2023	Santanu Kumar Sarangi, Sr. Advocate.	Sanjeev Gangadev	Indian Oil Corporation Ltd. BBSR & Ors.	Disposed of	29.10.2024
435	Arb. Pro. No. 30 of 2023	ARBP No. 19/2023	Saswat Kumar Acharya, Advocate.	Rajendra Singh	M/S Bharat Sanchar Nigam Ltd. & Ors.	Disposed of	25.02.2026
436	Arb. Pro. No. 31 of 2023	ARBP No.30/202	Justice R.N Biswal	Pasupati Agrovet Pvt.	Sri Krishna Nutrition	Pending	

		0	(Retd.)	Ltd.	India Pvt. Ltd. Ranchi & Ors.		
437	Arb. Pro. No.01 of 2024	ARBP NO. 18 OF 2023	Justice S.K.Mishra, (Retd.)	M/s. Aboy Charan Bakshi	State of Odisha and others	Dropped	
438	Arb. Pro. No.02 of 2024	ARBP NO.49 OF 2023	Justice Biswanath Rath, Retd.	Pramod Kumar Bisoi	Jagadish Pandey and Another	Disposed of	12.08.2025
439	Arb. Pro. No.03 of 2024	ARBP No. 51 of 2023	Mr. Gayadhar Panda, District Judge	M/s. M.B. Agency, Assam	Orismart Services Pvt. Ltd., Bhubaneswa r and another	Disposed of	30.06.2025
440	Arb. Pro. No.04 of 2024	ARBP NO. 16 OF 2023	Dr. Justice A.K.Rath, Retd.	M/s. Biseswar Construction	State of Odisha and others	Disposed of	15.09.2025
441	Arb. Pro. No.05 of 2024	ARBP NO.48 OF 2023	Dr. Justice D.P.Choudhr y	VISA Steel Limited	Odisha Mining Corporation Limited and another	Disposed of	01.05.2026
442	Arb. Pro. No.06 of 2024	ARBP NO. 47 OF 2023	Dr. Justice D.P.Choudhr y, Retd.	VISA Steel Limited	Odisha Mining Corporation Limited and another	Disposed of	01.05.2026
443	Arb. Pro. No.07 of 2024	ARBP NO. 03 OF 2024	Mr. Ramakanta Mohanty, Senior Advocate	M. Mukhi Nath	M/s. National Aluminium Company Limited	Disposed of	19.12.2025
444	Arb. Pro. No.08 of 2024	ARBP No. 73 of 2023	Mr. Justice Pramath Patnaik, Retd.	M/s. Sat Inder Construction Pvt. Ltd., Cuttack	Union of India and Others	Pending	
445	Arb. Pro. No.09 of 2024	ARBP NO. 69 OF 2023	Mr. Ramakanta Mohanty, Senior Advocate	M/s. Sat Kartar Logistics, Chhatisgarh	Indian Oil Corporation Limited, Bhubaneswar and Others	Disposed of	19.12.2025
446	Arb. Pro. No.10 of 2024	ARBP NO. 72 OF 2023	Mr. Justice Biswajit Mohanty, Retd.	ACC India Pvt. Ltd., New Delhi	Khushi Realcon Pvt. Ltd., Bhubaneswar	Recused	
447	Arb. Pro. No.11 of 2024	ARBP NO. 80 OF 2023	Mr. Goutam Mukherjee, Senior Advocate	Karunakar Routray	Department of Water Resources, Government of Odisha	Pending	
448	Arb. Pro. No.12 of 2024	ARBP NO. 83 OF 2023	Mr. Goutam Mukherjee, Senior Advocate	Karunakar Routray	Department of Water Resources, Government	Pending	

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449	Arb. Pro. No.13 of 2024	ARBP NO. 47 OF 2023	Mr. Goutam Mukherjee, Senior Advocate	Karunakar Routray	Department of Water Resources, Government of Odisha	Pending	
450	Arb. Pro. No.14 of 2024	ARBP NO. 22 OF 2023	Mr. Manoj Kumar Mishra, Senior Advocate	Sri Manoranjan Kar	M/s. Odisha State Disaster Management Authority and Others	Pending	
451	Arb. Pro. No.15 of 2024	ARBP NO. 26 OF 2024	Dr. Justice A.K. Rath	M/s. Hardev Construction Pvt. Ltd	BITES Ltd, Bhubaneswar	Pending	
452	Arb. Pro. No.16 of 2024	ARBP NO. 10 OF 2024	Mr. Justice C.R. Dash, Retd.	ARSS-SIPS (JV)	Union of India	Pending	
453	Arb. Pro. No.17 of 2024	ARBP NO. 22 OF 2024	Mr. Justice C.R. Dash, Retd.	ARSS-SIPS (JV), Bhubaneswar	Union of India	Pending	
454	Arb. Pro. No.18 of 2024	ARBP No.56 of 2023	Mr. Goutam Mukherjee, Senior Advocate	Karunakar Routray	Department of Water Resources, Government of Odisha	Pending	
455	Arb. Pro. No.19 of 2024	ARBP No.57 of 2023	Mr. Goutam Mukherjee, Senior Advocate	Karunakar Routray	Department of Water Resources, Government of Odisha	Pending	
456	Arb. Pro. No.20 of 2024	ARBP No.58 of 2023	Mr. Goutam Mukherjee, Senior Advocate	Karunakar Routray	Department of Water Resources, Government of Odisha	Pending	
457	Arb. Pro. No.21 of 2024	ARBP No.81 of 2023	Mr. Goutam Mukherjee, Senior Advocate	Karunakar Routray	Department of Water Resources, Government of Odisha	Pending	
458	Arb. Pro. No.22 of 2024	ARBP No.82 of 2023	Mr. Goutam Mukherjee, Senior Advocate	Karunakar Routray	Department of Water Resources, Government of Odisha	Disposed of	24.02.2025
459	Arb. Pro. No. 23 of 2024	ARBP No.23 of 2023	Mr. Manoj Kumar Mishra, Senior Advocate	Sri Manoranjan Kar	M/s. Odisha State Disaster Management Authority and others	Pending	

460	Arb. Pro. No.24 of 2024	ARBP No.01 of 2024	Mr. Santanu Kumar Sarangi, Senior Advocate	Sanjay Kumar Modi (HUF)	M/s. Inland World Logistics Private Limited	Disposed of	25.05.2026
461	Arb. Pro. No. 25 of 2024	ARBP No.91 of 2023	Miss Deepali Mohapatra, Advocate	Hara Prasad Sahu	Jyoti Ranjan Nayak.	Disposed of	03.01.2026
462	Arb. Pro. No. 26 of 2024	ARBP No.36 of 2024	Mr. Justice S.C. Parija, Retd. Mr. Justice B. N. Rath, Retd., Mr. Sameer Jain, Managing Partner, PSL Advocates and Solicitors	M/s. Bansal Infra Projects Pvt. Ltd.	M/s. Jindal Steel and Power Ltd	Dropped	19.08.2025
463	Arb. Pro. No. 27 of 2024	ARBP No.11 of 2024	Mr. Justice Biswajit Mohanty, Retd.	BVG India Ltd.	Green Energy Development Corporation Ltd.	Terminated as with drawn	15.07.2025
464	Arb. Pro. No. 28 of 2024	ARBP No.43 of 2023	Ms. Mrinalini Padhi, Adv	M/s. Jaisree Homes Pvt. Ltd., Bhubaneswar	Sri Rajkishore Dhal	Disposed of	29.04.2026
465	Arb. Pro. No. 29 of 2024	ARBP No.8 of 2024	Dr. Justice A.K. Mishra, Retd.	VISA Steel Limited	Odisha Mining Corporation Limited and another	Pending	
466	Arb. Pro. No. 30 of 2024	ARBP No.16 of 2024	Mr. Justice Jatindra Prasad Das, Retd.	S.M. Consultants	Works Department, Government of Odisha, represented by the Chief Engineer, DPI & Roads, Odisha	Disposed of	13.02.2026
467	Arb. Pro. No. 31 of 2024	ARBP No.21 of 2024	Mr. D.P. Nanda, Sr. Adv.	M/s. Ulash Chandra Biswal	Department of Water Resources, Government of Odisha	Pending	
468	Arb. Pro. No. 32 of 2024	ARBP No. 26 of 2023	Mr. Justice B. K. Nayak, Retd.	M/s. R.P. Construction	M/s. Odisha State Disaster Management Authority	Pending	
469	Arb. Pro. No. 33 of 2024	ARBP No.27 of 2023	Mr. Justice B. K. Nayak,	Rabindra Prasad Barik	M/s. Odisha State Disaster	Pending	

			Retd.		Managemen t Authority		
470	Arb. Pro. No. 34 of 2024	ARBP No. 28 of 2023	Mr. Justice B. K. Nayak, Retd.	M/s. R.P. Construction	M/s. Odisha State Disaster Managemen t Authority	Pending	
471	Arb. Pro. No. 35 of 2024	ARBP No.29 of 2023	Mr. Justice B. K. Nayak, Retd.	M/s. R.P. Construction	M/s. Odisha State Disaster Managemen t Authority	Pending	
472	Arb. Pro. No. 36 of 2024	ARBP No.30 of 2023	Mr. Justice B. K. Nayak, Retd.	Rabindra Prasad Barik	M/s. Odisha State Disaster Managemen t Authority	Pending	
473	Arb. Pro. No. 37 of 2024	ARBP No.14 of 2023	Mr. Justice Pramath Patnaik Retd.	Manoranjan Kar	State of Odisha and Others	Pending	
474	Arb. Pro. No. 38 of 2024	ARBP No.15 of 2023	Mr. Justice Pramath Patnaik Retd.	Manoranjan Kar	Odisha State Disaster Managemen t Authority, Bhubaneswa r and others	Pending	
475	Arb. Pro. No. 39 of 2024	ARBP No.32 of 2023	Mr. Justice Pramath Patnaik Retd.	Manoranjan Kar	Odisha State Disaster Managemen t Authority, Bhubaneswa r and others	Pending	
476	Arb. Pro. No. 40 of 2024	ARBP No.27 of 2024	Mr. Justice Biswajit Mohanty, Retd.	Shark Mines and Minerals Pvt. Ltd.	M/s. Odisha Mining Corporation	Pending	
477	Arb. Pro. No. 41 of 2024	ARBP No. 37 of 2023	Mr. Justice B.K. Nayak, Retd.	Paradip East Quary Coal Terminal Pvt. Ltd.	Board of Trustees of Paradip Port Trust, Paradip	Pending	
478	Arb. Pro. No. 42 of 2024	ARBP No.55 of 2023	Tarun Patinaik, Advocate	M/s. subhashree Marketing and Services, Bhubaneswar	M/s. IDCOL Kalinga Iron Works Limited, Barbil, Keonjhar	Pending	
479	Arb. Pro. No. 43 of 2024	ARBP No.04 of 2024	Mr. Santanu Kumar Sarangi, Sr. Adv	Mrs. Jully Patro	M/s. Jayanta Pharmaceuti cals and Othrs	Disposed of	23.12.2025
480	Arb. Pro. No. 44 of 2024	ARBP No.42 of 2023	Mr. Santosh Kumar Satapathy,	M/s. Jaisree Homes Pvt. Ltd., Khurdha	Bhanja Kishore Samal and	Pending	

			Retired IAS		another		
481	Arb. Pro. No. 45 of 2024	ARBP No. 38 of 2023	Prof. (Dr.) Subhash c. Gupta, X Joint Secretary, IRC NewDelhi	Suresh Chandra Mishra	Erstwhile Infrastructure Pvt. Ltd., Bhubaneswar	Pending	
482	Arb. Pro. No. 46 of 2024	ARBP No. 24 of 2024	Mr. B.C. Sahoo, Retd. DJ	M/s. Parikshita Chuli and sons	The Chairperson, Paradip Port Authority	Disposed of	20.05.2026
483	Arb. Pro. No. 47 of 2024	ARBP No. 7 of 2024	Dr. Justice A.K. Rath, (Retd.)	Aculife Health care Pvt. Ltd.	The Odisha State Medical Corporation Ltd.	recused	To conduct the proceeding
484	Arb. Pro. No. 48 of 2024	ARBP No. 25 of 2024	Dr. Justice A.K. Rath, (Retd.)	M/s. ITAS G. Pharma	Odisha State Medical Corporation Ltd. and others	Pending	
485	Arb. Pro. No. 49 of 2024	ARBP No. 67 of 2023	Mr. Prakash Ranjan Barik, Adv	Akhila Kumar Sethi	Union of India and another	Disposed of	10.04.2026
486	Arb. Pro. No. 50 of 2024	ARBP No. 28 of 2024	Justice Biswajit Mohanty, Retd.	A.P. Construction	National Thermal Power Corporation Ltd. sundargarh	Pending	
487	Arb. Pro. No. 51 of 2024	ARBP No. 45 of 2024	Justice Biswajit Mohanty, Retd.	KANDOI transport ltd.	National Aluminium Company Ltd (NALCO)	Pending	
488	Arb. Pro. No. 52 of 2024	ARBP No.88 of 2024	Justice Pramath Patnaik, Retd.	M/s. Abhoy Charan Bakshi	State of Odisha and others	Pending	
489	Arb. Pro. No. 53 of 2024	ARBP No.2 of 2024	Mr. Prafulla Kumar Rath, Sr. Adv.	Mirza Saifuddin	Chairman cum Managing Director, BharatSanchar Nigam Ltd and another	Pending	
490	Arb. Pro. No. 54 of 2024	ARBP No.38 of 2024	Mr. Prakash Ranjan Barik, Adv	Sri Sanjay Jena	State of Odisha, represented through Commissioner cum Secretary, Works Department and others	Pending	
491	Arb. Pro. No. 55 of 2024	ARBP No.19 of	Mr. Gautam Mishra, Sr.	M/s. Club Concierge	M/s. Paramitra	Disposed of	17.10.2025

		2024	Adv	Services India Pvt. Ltd.	Smartinfra SNA Pvt. Ltd.		
492	Arb. Pro. No. 56 of 2024	ARBP No.42 of 2024	Mr. D.P. Nanda, Sr. Adv.	M/s. S.M. Consultants, Bhubaneswar	Chief Engineer, World Bank Project, Works Department, Govt. of Odisha	Pending	
493	Arb. Pro. No. 57 of 2024	ARBP No.35 of 2024	Dr. Justice A.K. Rath, (Retd.)	Biplab Jena	Regional Manager, Indian Oil Corporation Ltd.	Recused	
494	Arb. Pro. No. 58 of 2024	ARBP No.85 of 2023	Mr. Sidhartha Sankar Padhy, Adv	M/s. Reliable Hi Tech Infrastructure Pvt. Ltd.	Steel Authority of India Ltd., and others	Disposed of	19.05.2026
495	Arb. Pro. No. 01 of 2025	ARBP No.09 of 2024	Dr. Justice Akshaya Kumar Rath	Shri Binaya Kumar Naik	Sanjay Kumar Naik and another	Recused	To conduct the proceeding
496	Arb. Pro. No. 02 of 2025	ARBP No.92 of 2023	Mr. Justice Bimal Prasad Das	M/s. All India Asian Education Foundation	Odisha Rural Development and Marketing Society	Disposed of	15.05.2026
497	Arb. Pro. No. 03 of 2025	ARBP No. 34 of 2023	Dr. Justice Akshaya Kumar Mishra	M/s. Bharat Petroleum Corporation Ltd and another	Mohini Mahananda and another	Pending	
498	Arb. Pro. No. 04 of 2025	ARBP No. 46 of 2024	Mr. Justice Subash Chandra Parija	Brahmani River Pellets Ltd.	M/s. Birat Chandra Dagara, Mayurbhanj	Pending	
499	Arb. Pro. No. 05 of 2025	ARBP No. 52 of 2023	Mr. Manoj Kumar Mishra, Senior Advocate	M/s. Jagannath Prasad Nursery, Bhubaneswar	Odisha Livelihoods Mission, Bhubaneswar	Disposed of	23.12.2025
500	Arb. Pro. No. 06 of 2025	ARBP No. 23 of 2024	Mr. Durga Prasad Nanda, Senior Advocate	M/s. Emtex Engineering Pvt. Ltd., New Delhi	Vedanta Limited Aluminium and Power, Jharsuguda	Disposed of	11.05.2026
501	Arb. Pro. No. 07 of 2025	ARBP No. 87 of 2023	Mr. Sanjit Mohanty, Adv.	Sunil Kumar Naranga and another	M/s. Homebase Estates Pvt. Ltd.	Recused	To conduct the proceeding
502	Arb. Pro. No. 08 of 2025	ARBP No. 33 of 2024	Mr. Sanjit Mohanty, Adv.	Bijay Kumar Parida and another	M/s. Great Eastern Retail Pvt. Ltd. And	Recused	To conduct the proceeding

					another		
503	Arb. Pro. No. 09 of 2025	ARBP No. 70 of 2023	Mr. Bibekananda Bhuyan, Sr. Adv	Biswaranajn Sardar and others	Sanvie Retail Pvt. Ltd.	Terminated	
504	Arb. Pro. No. 10 of 2025	ARBP No. 86 of 2023	Hon'ble Dr. A.K. Rath, Retd.	Orissa Steel Trading Corporation	M/s. GMDM Global Energy Ltd.	Pending	
505	Arb. Pro. No. 11 of 2025	ARBP No. 93 of 2024	Hon'ble Justice L. Mohapatra, Retd.	M/S. STAR COMPUTER INSTITUTE PRIVATE LTD.R	REVENSHA W UNIVERSITY , CUTTACK AND ANOTHER	Disposed of	06.03.2026
506	Arb. Pro. No. 12 of 2025	ARBP No. 94 of 2024	Hon'ble Justice L. Mohapatra, Retd.	M/s. Adiganga Properties Pvt. Ltd., Kolkata	Rama Prakash Senapati and others	Pending	
507	Arb. Pro. No. 13 of 2025	ARBP No. 84 of 2024	Mr. Justice B. Mohanty, Retd.	B.R. Biomedical Pvt. Ltd.	Director, Special Security and Empowerment of persons with Disabilities Department, Odisha	Terminated as withdrawn	Withdrawn by the claimant.
508	Arb. Pro. No. 14 of 2025	ARBP No. 61 of 2022	Mr. Justice M.M. Das, Retd.	M/s. Modi Projects Ltd. Ranchi	Jindal Steel & Power and another	Pending	Dropped
509	Arb. Pro. No. 15 of 2025	ARBP No. 35/2022	Justice C.R.Dash, Retd. & Justice Arijit Pasayat, Retd.	M/s. Cos Board Industries Ltd.	New India Assurance Co. Ltd.	Pending	Not held in the centre
510	Arb. Pro. No. 16 of 2025	ARBP No. 02 of 2025	Mr. Prakash Ranjan Barik	Techma Engineering Enterprises Pvt. Ltd.	Union of India and others	Pending	
511	Arb. Pro. No. 17 of 2025	ARBP No. 91 of 2024	Mr. Justice Pramath Patnaik Retd.	Sanjay Kumar Khuntia	East Coast Railway, Khurda and others	Pending	
512	Arb. Pro. No. 18 of 2025	ARBP No. 96 of 2024	Mr. Manoj Kumar Mishra, Sr. Adv.	Sri Manoranjan Kar	State of Odisha and others	Pending	
513	Arb. Pro. No. 19 of 2025	ARBP No. 98 of 2024	Mr. Manoj Kumar Mishra, Sr. Adv.	Prafulla Chandra Panda	The managing director, odisha state disaster management authority (OSDMA), Khurda and another	Pending	
514	Arb. Pro. No. 20 of 2025	ARBP No. 102 of	Mr. Prakash Ranjan Barik, Adv	Susil Chandra Dash	Union of India and another	Pending	

		2024					
515	Arb. Pro. No. 21 of 2025	ARBP No. 39 of 2024	Hon'ble Mr. Justice Badar Durrez Ahmed (Retd.), Former Chief Justice, Jammu & Kashmir (High Court and Hon'ble Miss Justice Indira Banerjee (Retd.), Former Judge, Supreme Court of India	M/s. Sarosh Alizah Mining(SAM), Keonjhar	M/s. Serajuddin and Co., Kolkata	Pending	Not held in centre
516	Arb. Pro. No. 22 of 2025	ARBP No.97 of 2024	Mr. Justice Biswajit Mohanty	M/s. Grim Projects India Pvt. Ltd.	M/s. ABC Trans Carries Pvt. Ltd.	Pending	
517	Arb. Pro. No. 23 of 2025	ARBP No. 09 of 2025	Mr. Durga Prasad Nanda, Sr. Advocate	S.M. Consultants, Bhubaneswar	State of Odisha	Pending	
518	Arb. Pro. No. 24 of 2025	ARBP No. 11of 2025	Hon'ble Mr. Justice Jatindra Prasad Das, Retd.	M/s. S.M. Consultants, Bhubaneswar	State of Odisha and others	Pending	
519	Arb. Pro. No. 25 of 2025	ARBP No. 33 of 2025	Hon'ble Mr. Justice C.R. Dash, Retd	M/s. Biraja Construction	State of Odisha and others	Pending	
520	Arb. Pro. No. 26 of 2025	ARBP No. 16 of 2025	Hon'ble Mr. Justice D.P. Choudhury, Retd	M/s. Misrilall Mines Pvt. Ltd.	State Arbitration Tribunal, Odisha and another	Pending	
521	Arb. Pro. No. 27 of 2025	ARBP No. 19 of 2025	Hon'ble Mr. Justice Biswanath Rath, Retd.	ASR Engineering & Project Limited	NALCO and another	Pending	
522	Arb. Pro. No. 28 of 2025	ARBP No. 40 of 2024	Hon'ble Mr. Justice C.R.Dash, Retd.	Sendoz Commercial Pvt. Ltd.	IREL (India) Limited	Pending	
523	Arb. Pro. No. 29 of 2025	ARBP No. 50 of 2025	Hon'ble Mr. Justice C.R.Dash, Retd.	M/s. Biraja Constructions, Jajpur	State of Odisha	Pending	
524	Arb. Pro. No. 30 of 2025	ARBP No. 51 of 2025	Mr. Prakash Ranjan Barik,	Jindal Stainless Ltd. New Delhi	Ambar Furance Engineering,	Pending	

			Sr. Advocate		Mumbai		
525	Arb. Pro. No. 31 of 2025	ARBP No. 53 of 2025	Mr. Prakash Ranjan Barik, Sr. Advocate	Jindal Stainless Ltd. New Delhi	Ambar Furance Engineering, Mumbai	Pending	
526	Arb. Pro. No. 32 of 2025	ARBP No. 40 of 2023	Kamal Behari Panda, Sr. Advocate	Sat Inder Construction Pvt. Ltd.	Usha Sharma	Pending	
527	Arb. Pro. No. 33 of 2025	ARBP No. 44 of 2024	Bibekananda Bhuyan, Sr. Advocate	M/s. PVR INOX Ltd., Mumbai	M/s. Grand Bazaar Developers LLP & Others	Pending	
528	Arb. Pro. No. 34 of 2025	ARBP No.01 of 2025	Justice B.P. Das (Retd.)	M/s. Anand Granites Exports Private Limited	Mr. Prabhudayal Agarwal	Pending	
529	Arb. Pro. No. 01 of 2026	ARBP No.47 of 2025	Dr. Justice A.K. Rath (Retd.)	Sheranwali Infrastructure Pvt. Ltd.	National Aluminium Co. Ltd. (NALCO), Bhubaneswar	Pending	
530	Arb. Pro. No. 02 of 2026	ARBP No.36 of 2025	Dr. Justice A.K. Rath (Retd.)	M/s. FR Construction, West Bengal.	Mahanadi Coalfields Limited, Sambalpur and others	Pending	
531	Arb. Pro. No. 03 of 2026	ARBP No.104 of 2024	Justice C.R. Dash (Retd.)	M/s. Samvi Hi Fresh Foods Pvt. Ltd. BBSR	M/s. Tropicature Agro Private Limited, Karnataka and others	Pending	